

REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW

IN THE MATTER OF:-

ORIGINAL APPLICATION NO. 200/2014

**M.C. MEHTA
VERSUS
UNION OF INDIA & ORS.**

INDEX

Sl. No.	Particulars	Page No.
1.	REPORT OF OVERSIGHT COMMITTEE	1-15
2.	Annexure - I	16-30
3.	Annexure - II	31-34
4.	Annexure - III	35-40
5.	Annexure - IV	41
6.	Annexure - V	42
7.	Annexure - VI	43-50
8.	Annexure - VII	51-54

**UPDATED REPORT OF OVERSIGHT COMMITTEE IN COMPLIANCE OF ORDER OF HON'BLE NATIONAL
GREEN TRIBUNAL PASSED IN O.A 200 OF 2014**

IN RE:M.C. MEHTA VERSUS UNION OF INDIA & ORS.

I. INTRODUCTION

The environmentalist Mr. M.C. Mehta had filed a petition in the year 1985 titled M.C. Mehta vs. Union of India & Ors, Writ Petition No. 3727 of 1985. By this petition, he brought into sharp focus the problems arising from the unabated pollution in Ganga. This petition was directed against four industries which were located in Rishikesh, Haridwar and Dehradun, praying that the private respondent industries should be restricted to discharge their untreated/partially treated effluents into the water bodies. Moreover, the petition prayed that the industries must be directed to install/fix necessary equipments to contain and arrest the pollution and/or they should be directed to be shifted. The relief was intended towards prevention of pollution of river Ganga. Further, it was implored that the municipal sewage should be treated before it enters the river. Other reliefs generic in nature in relation to pollution of river Ganga and requiring the official respondents to take preventive measures were also made.

Hon'ble Tribunal vide order dated 13.08.2020 in O.A 200/2014 gave certain directions in continuation of order dated 18.12.2019 dealing with the review of progress of compliance of directions of this Tribunal dated 10.12.2015, 13.07.2017 and 6.8.2018 on the subject of preventing and remedying the pollution of river Ganga. The matter was earlier being considered by the Hon'ble Supreme Court since the year 1985, before being transferred to this Tribunal, in the year 2014 and 2017.

II. LATEST COMPLIANCE STATUS IN O.A 200/2014

The Tribunal had directed Oversight Committee to monitor the compliance of directions passed. In view of the same, the latest compliance status as per the information received vide meeting dated 27.01.2021 (for minutes of meeting refer **Annexure VII**) and reports received from the concerned departments and is as follows:

S.N o.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021
1.	The State of UP may take steps for Remediating Chromium dump at Rania Kanpur, as	UPSIDA	Not Complied Tenders have been cancelled. A decision regarding easing the conditions of tender has been taken in the meeting held by Chief Secretary on 4.12.2020 (Refer Annexure-I). Suggestions are invited from experts from NEERI Nagpur and 4 IITs on

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021																												
	directed earlier vide orders dated 22.08.2019 and 15.11.2019		the conditions for agencies/firms who will bid for the tender. A report from all the said institutions in this matter and accordingly tenders shall be floated afresh. EC of Rs.280 cr. imposed on 6 defaulter units DM, Kanpur has issued RC against the 6 defaulters. Chief Secretary, UP has directed him to transfer the RC to DM,Kanpur Nagar if the properties of defaulters are in Kanpur Nagar																												
2.	Vide order dated 22.08.2019 the Tribunal stated that timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of work not yet started, failing which, compensation has to be paid apart from action against the Erring officers. (After 01.07.2020, direction for payment of environmental	U.P. Jal Nigam, Dept.of Urban Development, National Mission for Clean Ganga (NMCG)	<p>Partially Complied</p> <p>Status of Tapping of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur) and 215 Drains Phase-II (Kanpur to U.P. Border) as on 22.01.2021 is as follows:</p> <p>A. Status of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur)</p> <table border="1" data-bbox="727 857 1297 1234"> <tr> <td>Do not require tapping</td> <td>09</td> </tr> <tr> <td>Partially tapped</td> <td>05</td> </tr> <tr> <td>Tapped</td> <td>32</td> </tr> <tr> <td>Untapped</td> <td>40</td> </tr> <tr> <td>To be tapped in project under construction- 26</td> <td></td> </tr> <tr> <td>To be tapped in sanctioned project -10</td> <td></td> </tr> <tr> <td>To be tapped in project under preparation- 4</td> <td></td> </tr> </table> <p>The revised timeline for tapping of these drains is as follows:</p> <ol style="list-style-type: none"> 21- Drains by June,21 01- Drains by Jan,22 04- Drains by Mar,22) <p>B. Status of 215 drains in Phase II</p> <table border="1" data-bbox="727 1507 1297 1888"> <tr> <td>Do not require tapping</td> <td>14</td> </tr> <tr> <td>Partially tapped</td> <td>01</td> </tr> <tr> <td>Tapped</td> <td>82</td> </tr> <tr> <td>Untapped</td> <td>118</td> </tr> <tr> <td>(i) To be tapped in project under construction - 33</td> <td></td> </tr> <tr> <td>(ii) To be tapped in sanctioned project - 35</td> <td></td> </tr> <tr> <td>(iii)To be tapped in project under preparation - 05</td> <td></td> </tr> </table>	Do not require tapping	09	Partially tapped	05	Tapped	32	Untapped	40	To be tapped in project under construction- 26		To be tapped in sanctioned project - 10		To be tapped in project under preparation- 4		Do not require tapping	14	Partially tapped	01	Tapped	82	Untapped	118	(i) To be tapped in project under construction - 33		(ii) To be tapped in sanctioned project - 35		(iii)To be tapped in project under preparation - 05	
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	<p>compensation of Rs. 10 lakhs per month to CPCB for discharging untreated sewage in any drain connected to river Ganga or its tributaries and Rs. 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply. Further with regard to the sectors where STP and Sewerage network works have not yet started, the States of UP, Jharkhand, Bihar and West Bengal have To pay an Environmental Compensation of Rs. 10 lakhs per month after 31.12.2020)</p>		<p>The revised timeline for tapping of these drains is as follows:</p> <ul style="list-style-type: none"> (i) 22 Drains by Dec, 2020 (ii) 12 Drains by Sep, 21 (iii) 13 Drains by Mar, 22 <p>Every effort is being taken to complete the projects as per scheduled timeline. (Refer Annexure II)</p> <p>Detailed list of drains compiled by UPPCB attached as Annexure VI.</p> <p>Urban Development Dept. has not complied the with the timeline for remediation of 120 drains. Till date, 158 drains are untapped and bioremediation has taken place only in Prayagraj, Kanpur and Varanasi as per the last available information.</p> <p>Further, as per information from CPCB, EC of Rs. 71.40 crore imposed for the period July,2020 to 21.12.2020 on untapped drains @ 10 lakh per month. On incomplete STP works (44 in no.), EC of Rs. 26.4 crore is imposed for the period July 2020-Jan 2021.(Refer Annexure III)</p>
4.	Preventing discharge of industrial effluents in Ganga and its	Dept. of Urban Development, U.P. Jal	<p>Partially Complied</p> <p>The State has 104 existing STPs out of which O & M of 66 STPs are being taken up by UPJN. The status of 66 STPs is as follows:-</p> <p>1. Operational – 62 STPs.</p>

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021
	tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.	Nigam	<p>2. Not-operational - 02 STPs ((at Banda, 4 MLD and Loni, 30 MLD)</p> <p>To make these STPs operational, the bids received for rehabilitation of these STPs have been approved by State Level Technical Committee (SLTC) in the meeting held on 02.11.2020. LOA for Loni STP has been issued to M/s VA Tech Wabag Limited on 24.11.2020 and is likely to be completed by 28.02.2021. LOA for Banda STP has been issued to M/s Verdhmanh Engineering Works Pvt., Delhi Ltd. on 25.11.2020 and is likely to be completed by 31.04.2021. (Refer Annexure II)</p> <p>Upgradation of CETPs approved by NMCG:</p> <ul style="list-style-type: none"> • Mathura CETP of 6.5 MLD • Banthar 4.5 MLD • Site 2 of Unnao CETP of capacity 2.15 MLD • Jajmau Kanpur CETP 20 MLD (Dec,2021) <ul style="list-style-type: none"> ➤ Stringent effluent norms notified for industrial activities in critically/severe polluted areas dated 27.02.2020 is being complied for setting up of new industries. ➤ The Primary Effluent Treatment Plant outlet and inlet Effluent Quality standard for 3 CETPs of tannery sector have been notified on 2.11.2019 and are being complied. ➤ Inlet Effluent Quality Standards for 5 CETPs of textile sectors have been notified on 7.12.2018. ➤ Notification has been issued that all new molasses based distilleries including yeast manufacturing units/expansion project in existing molasses based distilleries including yeast manufacturing units shall achieve zero liquid discharge (ZLD by concentrating and incinerating the spent wash in Slope Boiler on 28.01.2020). ➤ All GPI units have been directed to install OCEMS along with PTZ Camera with open access to UPPCB. ➤ UPPCB has also set up a control room at headquarters at Lucknow where ETPs of the GPIs are monitored remotely. ➤ As per the latest report 977 GPIs have installed and 122 GPIs have installed PTZ web camera

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021																		
			<p>also.</p> <ul style="list-style-type: none"> ➤ Regular monitoring of industries along with action against defaulter is being done time to time. <p>According to UPPCB , there are total 105 STPs (Refer Annexure III).</p> <table border="1" data-bbox="735 544 1297 902"> <tr> <td>Operational STP</td> <td>100</td> </tr> <tr> <td>STP achieving norms</td> <td>81</td> </tr> <tr> <td>STP not achieving norms</td> <td>19</td> </tr> <tr> <td>STP not in operation</td> <td>5</td> </tr> <tr> <td>STP under construction</td> <td>62</td> </tr> </table> <p>Status of CETPs in the State: There are total 7 CETPs</p> <table border="1" data-bbox="687 1021 1297 1182"> <tr> <td>Operational CETP</td> <td>7</td> </tr> <tr> <td>CETP achieving norms</td> <td>6</td> </tr> <tr> <td>CETP not achieving norms</td> <td>1</td> </tr> <tr> <td>CETP non-operational</td> <td>0</td> </tr> </table>	Operational STP	100	STP achieving norms	81	STP not achieving norms	19	STP not in operation	5	STP under construction	62	Operational CETP	7	CETP achieving norms	6	CETP not achieving norms	1	CETP non-operational	0
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5.	It was reported that in Jajmau 20 MLD work has started. However, in Banther, STP is at sanctioning stage and at Unnao at project formulation stage. Compensation in this regard to be calculated by CPCB. Details required with	UPPCB/U.P Jal Nigam	<p>20 MLD CETP Jajmau</p> <ul style="list-style-type: none"> ➤ All the operational Tannery units have installed PETP. At present PETP treated effluent of tanneries goes to CETP of 36 MLD capacity (9 MLD Tannery Effluent and 27 MLD Domestic Effluent), operated by UP Jal Nigam. This treated effluent is mixed with treated domestic effluent from STP installed at Jajmau CETP area and is discharged through irrigation channel. ➤ For Jajmau Tannery cluster, NMCG has approved 20 MLD CETP (dilution based) as per NGT direction worth Rs. 554 Crore. The proposal was consented by the tannery association and the Government of U.P. ➤ The SPV has committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for modified PETP. Rest 392 Crores will be borne by NMCG. ➤ SPV has allotted the work of construction of CETP to M/s VA Tech Wa Bag Ltd. after finalizing the tender and estimated time of completion is 24 months i.e. December 2021 																		

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	reference to the three STPs from UPPCB, U.P. Jal Nigam and NMCG		<p><u>15 MLD STP Village-Dakari, Pargana-Hadaha, Unnao</u></p> <ul style="list-style-type: none"> State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 15 MLD capacity SBR technology based STP at Village-Dakari, Pargana-Hadaha, Tehsil and District-Unnao under Namami Gange Programme. Presently STP is under construction and completion period of this STP is October, 2021 as information provided by U.P. Jal Nigam, Unnao. <p><u>5 MLD STP Village-Katari Peeperkheda, Gangaghat, Shuklaganj Unnao</u></p> <ul style="list-style-type: none"> State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 5 MLD capacity SBR technology based STP at Village-Katari-Peeperkheda, Gangaghat, Shuklaganj, Tehsil and District-Unnao under Namami Gange Programme. Presently construction work of STP is not started due to land dispute. Completion period of this STP is October, 2021 as information provided by U.P. Jal Nigam, Unnao. 								
6.	Utilization of treated sewage, use of sludge as a manure and septage management .	U.P Jal Nigam	<p>Partially Complied</p> <ol style="list-style-type: none"> A project of Rs. 160 Crores has been sanctioned for covering all the 58 AMRUT towns in State with population more than 1 lakh. In the first stage the State has finalized tender for mechanized Faecal Sludge and Septage Treatment Plants in 6 cities. The 4 FSSTP shall be completed by 31.03.2021 and remaining 02 by 31.09.2021. The State has set up Faecal Sludge and Septage Treatment Plant (FSSTP) in Jhansi and Unnao. For remaining 52 towns, tender has been finalized and LoA issued for 50 FSTP Plants and expected to be completed by 30.09.2021. Balance 02 FSTP plants are under tendering stage. The State has proposed to cover all the ULBs by year 2023. <table border="1" data-bbox="683 1951 1417 2011"> <thead> <tr> <th data-bbox="683 1951 1082 2011">Name of City</th> <th data-bbox="1082 1951 1171 2011">Nos.</th> <th data-bbox="1171 1951 1417 2011">Status</th> </tr> </thead> <tbody> <tr> <td> </td> <td> </td> <td> </td> </tr> </tbody> </table>			Name of City	Nos.	Status			
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S.N o.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021		
			Jhansi, Unnao	2	Operational
			Loni, Lakhimpur, Raebareli, Modinagar, Aligarh, Shahjahapur, Ayodhya, Shamli, Baraut, Hapur, Khurja, Hathras, Amroha, Badaun, Farukhabad, Hardoi, Sitapur, Bahraich, Gonda, Jhansi, Latitpur, Banda, Fatehpur, Basti, Deoria, Saharanpur, Mathura, Rampur, Mujaffarnagar, Lucknow, Kanpur, Agra, Meerut, Varanasi, Prayagraj, Ghaziabad, Gorakhpur, Etawah, Firozabad, Mainpuri, Sultanpur, Bulandsahar, Faizabad, Moradabad, Pilibhit, Chandausi, Orai, Akbarpur, Maunath Bhanjan, Mirzapur, Balia, Ghazipur, Chunar	54	Construction started
			Pt. Deen Dayal Upadhaya Nagar, Azamgarh, Shikohabad, Jaunpur	4	Letter of Award issued. Work to start after availability of land.
			<p>(Refer Annexure II)</p> <ul style="list-style-type: none"> ➤ The State's policy for use of treated water is being notified. ➤ Total sewage generation is around 5500 MLD (80 % of water used). The State has 104 STPs with installed capacity of 3200 MLD against which the capacity utilization is 2248 MLD (68 %). ➤ At present, nearly 410 MLD treated water is being used in agriculture. ➤ State is planning to get the treated water utilized in thermal power plants. ➤ The State has promulgated the Septage policy on 31.10.2019. ➤ State Mission for Clean Ganga, UP has informed vide letter dated 7.12.2019 that the State is implementing projects of tertiary treatment and supply of treated water to 		

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021
			<p>Indian Oil Corporatin Ltd., Mathura and Panki Power Plant in Kanpur.</p> <ul style="list-style-type: none"> ➤ The Faecal and Septage Treatment Plant projects have been implemented in Jhansi and Unnao. Its under implementation on Chunar.
7.	Demarcation of flood plain zones and preventing encroachments thereof	Dept. of Irrigation, U.P	<p style="text-align: center;">Partially Complied</p> <p>(Work of setting up pillars initiated in Phase I on 1.06.2020).</p> <ul style="list-style-type: none"> ➤ Notification for identification of flood plain zone in Segment B Phase I from Bijnore to Kanpur issued on 4.09.2020 and permanent construction as per notification will be removed by District Authority. Demarcation of flood plain zone has been started, work is in progress. 734 no.of pillars have been already constructed against total 15293 pillars. ➤ For Phase II, identification of flood plain zone by Central Water Commission is under process. ➤ For ecological flow, the notification dated 9.10.2018 in river Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied with. (Refer Annexure IV)
8.	Maintenance of e-flow	Dept. of Irrigation, U.P	<p style="text-align: center;">Partially Complied</p> <p>e-flow maintained only in Ganga, study of e-flow being done by IIT Delhi, report was expected to be received in Dec,2020. The Committee has not received the report yet.</p>
9.	Preventing dumping of solid and other waste in and around Ganga	Dept. of Urban Development	<p style="text-align: center;">Partially Complied</p> <ul style="list-style-type: none"> ➤ With regard to Ganga towns, 21 ULBs have been declared and certified ODF status. 12 ULBs given ODF++ status. All the ULBs doing door to door collection. ➤ There are 697 wards in 21 ULBs with door to door collection of waste facility. ➤ Total waste generation in 21 towns is 3275 TPD out of which the total capacity of mechanized processing of 2650 TPD i.e 81 % is established in 4 major towns i.e. Kanpur, Varanasi, Prayagraj and Kannauj. ➤ Two plants of 140 TPD (Mirzapur-100TPD;

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			<p>Ballia-40TPD) had been awarded for construction. Expected to be completed by March 2021.</p> <ul style="list-style-type: none"> ➤ In addition, three windrows based mechanized plants (Farrukhabad/Ghazipur/Gangaghat-total 220 TPD) have been sanctioned and expected to be complete by March 2021. ➤ This will enable mechanized processing plant capacity to be around 3010 TPD i.e.92 % against the total 3275 TPD. ➤ Decentralised scientific treatment of waste to be done. ➤ MRF sanctioned in every ULB and construction work under progress. ➤ 46 open dumps removed. ➤ No legacy waste within 1 km from the banks of river Ganga. However, for accumulated legacy waste in Prayagraj, Kanpur and Varanasi tenders for empanelment of agencies for work of bio-remediation of legacy waste were floated. ➤ In Swachh Sarvekshan 2020, the 3 Best Ganga Towns in different population range are from U.P i.e Varanasi, Kannauj and Bithoor. <p>Strict enforcement for plastic ban in the State. 126 tonnes of banned plastic seized in the ULBs along river Ganga and penalty of Rs.1.27 crore imposed.</p>
10.	Clearing old legacy waste dump sites	Dept.of Urban Development, U.P Jal Nigam	<p>Partially Complied</p> <p>Delay due to tendering process.</p> <p>For accumulated legacy waste in Prayagraj, Kanpur and Varanasi, tenders for the empanelment of agencies for the work of bio-remediation of the legacy waste were floated by Jal Nigam Uttar Pradesh on 4th November 2019 and refloated on 7th February 2020.</p> <p>Work was expected to commence after monsoon season. No further progress reported by U.P Jal Nigam.</p> <p>Details of few legacy waste dumpsite is given below:</p>

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021			
			S.No.	City	Quantity	Status
			1.	NOIDA-Sector 54	1.0 Lakh tonne	Completed
			2.	Prayagraj	0.1 Lakh tonne	Completed
			3.	Meerut	3.0 Lakh tonne	Completed
			4.	NOIDA Sector 145	2.77 Lakh tonne	1.02 lakh tonne remediated. Remaining is under process
			5.	Agra	8 Lakh tonne	5 lakh tonne remediated. Remaining is under process
			6.	Mathura	0.11 Lakh tonne	Completed
			Disposal of Legacy waste in the State is proposed to be done by April, 2022. (Refer Annexure III)			
11.	Preventing and regulating illegal sand mining	Mining Department	Partially Complied Enforcement (Feb,2020-upto Dec,2020) Number of raids = 14335 Number of FIR lodged = 532 Number of complaint lodged = 1718 Compounding amount = 60.73 crore Integrated Mining Surveillance System (IMSS) rolled out in the State. Geo fencing and PTZ cameras installed in mining areas. 310 weigh bridges installed in mining areas and integrated with State Command Centre. (Refer Annexure V)			
12.	Steps for conservation of groundwater particularly with reference to	District Administration/ CGWA	Partially Complied <ul style="list-style-type: none"> ➤ State Govt. notified the Uttar Pradesh Ground Water Management and Regulation Act,2019. ➤ Rajya Sanrakshan Bhoojal Mission started in 2017-18.Under this mission, progress of some major works are given below (upto September,2020): 			

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January, 2021		
			Name of the Structure	Target	Progress
	critical, semi-critical or over-exploited areas		Check Dam	4458	2487
			Pond rejuvenation/construction	66179	28982
			Farm pond	183726	169793
			Distribution of Drip/Sprinkler System	203258	92705
			The Minor Irrigation Dept. had constructed 5884 check dams and 779 ponds and the target for 2020-21 is construction of 183 check dams and 116 ponds.		
13.	Restoration of water bodies.	District Administration	Partially Complied <ul style="list-style-type: none"> ➤ State has 7 wetlands listed as Ramsar Sites of International importance. ➤ The Environment, Forest and Climate Change Dept. of Govt. of UP has identified 226 potential wetlands existing within 10 kms of Ganga river and prepared a project for conserving and sustainably managing these Gangetic Floodplain wetlands in the state. This project sanctioned by NMCG. 		
14.	Monitoring and displaying of water quality	CPCB/UPPCB	Partially Complied UPPCB regularly monitoring the water quality of river Ganga at 32 sampling points. Monitoring reports available on UPPCB website.		
15.	Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.	UPPCB	Partially Complied During Dec, 2019-April 2020, 75 GPIs were found defaulting. UPPCB had issued show cause notices against 45 GPIs and closure order against 4. As per the meeting on 4.2.2020, it was reported that action has been taken to close 137 establishments which are running without necessary STPs/ treatment facilities. EC to the tune of Rs19.59 crores was imposed out of which Rs 8 crores has been realized		
16.	Public awareness and involvement for	Dept. of Urban Development	Not Complied (Public awareness programmes could not be conducted due to covid-19 pandemic and lockdown in the last 3 months) pertaining to U. P. Jal Nigam.		

S.No.	Directions by Hon'ble NGT	Concerned Department	Compliance Status January,2021
	prevention and control of pollution of Ganga.		
17.	<p>Afforestation and setting up of biodiversity parks.</p> <p>CPCB may take further action to finalise and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by the concerned States and status of compliance included in the reports to be filed before this Tribunal.</p>	Dept. of Environment , Forest and Climate Change, UP.	<p>Partially Complied</p> <p>Project on Biodiversity Parks with estimated total cost 32381.755 lakhs submitted to NMCG. The NMCG showed its limitation to fund the project and also made certain observations regarding the location of identified sites and costs involved through letter dated 13.05.2020.</p> <p>In July, 2020 the State planted 25 crore seedlings and the entire exercise was coordinated by Department of Environment, Forest and Climate Change, Government of Uttar Pradesh.</p> <p>The Environment, Forest and Climate Change Dept. of Uttar Pradesh has identified the sites for development of Bio-diversity Park in 25 districts in the main stem of Ganga and in 2 districts in Yamuna covering total area of 3591.984 hectares. The project proposal is being revised as per the guidelines of CPCB and will be implemented if NMCG approves the projects along with its funding.</p>
18.	CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological	CPCB/U PPCB / U.P Jal Nigam	<p>Partially Complied</p> <p>Water quality report of Ganga available on UPPCB website. Biological assessment of Ganga not yet started.</p>

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	diversity of Ganga in public domain		
19.	Slaughter houses discharging waste into rivers	UPPCB	35 Slaughtering units are under operation. 25 units discharge their treated effluent as per norms on land. 10 Units discharge their treated effluent as per norms into different drains which ultimately meets either river Yamuna/Ganga through tributary rivers. List of 10 number slaughter units is attached. (Refer AnnexureIII)
20.	Meetings at the level of Chief Secretary in this case	Chief Secretary,UP	Meeting held on 2.12.2020. (For details refer Annexure I)

III. RECOMMENDATIONS BY THE OVERSIGHT COMMITTEE

1. Regarding chromium dump at Kanpur, it has been observed that no concrete action regarding clearance of the dump has yet been taken. Tenders have been cancelled and now re-assessment study for relaxing the conditions of tenders is being done. Thereafter, fresh tenders shall be floated. This suggests that the removal of waste is delayed approximately for the next six months. The Committee recommends that Chief Secretary UP may personally look into this matter and a firm and quick decision be taken in this matter so as to ensure compliance at the earliest.
2. The Committee observed that tapping of drains is being done at a slow pace. In the last six months, just two -three drains have been tapped. Moreover, phytoremediation has also not been initiated in any of the untapped drains. The EC of Rs.18 crore imposed earlier by CPCB on account of non-compliance of Hon'ble NGT order of taking interim measures have not yet been deposited by the State government. Furthermore, EC amount has increased due to non-compliance. State Government instead of ensuring compliance has been making requests to extend the timelines for completion of such works. This dilatory approach in completing the assigned work seems unjustified. Chief Secretary UP may personally look into this

matter and ensure timely compliance. The State has total 104 STPs out of which 66 are operated and managed by U.P Jal Nigam. As per the report received by U.P Jal Nigam it has been informed that 64 are operational while 2 are not. Further, no information has been sent by Urban Development Department which manages the remaining STPs. Department of Urban Development must submit a detailed report within fifteen days from today.

3. It has been observed that State government has taken steps to control industrial effluent discharge into Ganga and its tributaries. All GPs have been directed to install OCEMS along with PTZ camera with open access to UPPCB. The ETPs of industrial units are monitored by UPPCB at its control room in Lucknow. Furthermore, penalty has been imposed on defaulter units. The Committee recommends that UPPCB shall conduct random inspections of such units and submit a status report to NGT through the Oversight Committee in one month.
4. The projects on sewage management of Rs. 160 Crores has been sanctioned for covering all the 58 AMRUT towns in State with population of more than 1 lakh. Work is under progress. Till date, only 2 FSSTPs could be completed which suggests that pace of work is slow. ACS, Urban Development must ensure that timelines are met and no unnecessary delays persist. A progress report in this matter be submitted to NGT through the Oversight Committee by Department of Urban Development within a month.
5. The report regarding study of e-flow in rivers was expected to be received in Dec,2020. No such report has yet been sent to the Committee. Irrigation dept. is directed to submit the report at the earliest.
6. Project regarding Biodiversity park is being revised and thereafter shall be sent to NMCG for approval. No further progress is reported in this issue so far. The Committee suggests that pendency on account of revision of projects is not a valid excuse. This project has been delayed by months now so it is recommended that Principal Secretary, Forest Dept. must personally look into the matter and ensure compliance within a month.

7. There is an urgent need for augmenting the treatment capacity of solid waste. the smaller ULBs do not have dumping grounds/processing facilities. Out of total 652 ULBs, 70 have not been able to identify land for this purpose. It was earlier directed that the State Government shall inform the time frame within which MRF facilities i.e. 1 MRF facility per ULB will be set up for which funds were released last year. It is recommended that Principal Secretary, Urban Development Dept. must submit an action taken report in this regard within a month.
8. All the above issues are serious gaps in implementation. The Oversight Committee recommends that Chief Secretary UP should review the progress of these issues with the respective departments in his monthly review meeting to expedite implementation.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action.

The report be uploaded on the website of the Committee.

02-02-2021

02-02-2021

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

February 02, 2021

Annexures: As above

Please visit our website: osnigt.upsdc.gov.in for more information.

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा विभिन्न वादों में जारी निर्देशों के अनुपालन की अद्यतन स्थिति की समीक्षा हेतु मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में आहूत बैठक दिनांक 02.12.2020 का कार्यवृत्त।

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन विभिन्न वादों, जिनमें मुख्य सचिव, उत्तर प्रदेश शासन स्तर पर मा० अधिकरण के आदेश के अनुश्रवण हेतु निर्देश जारी हैं, में अनुपालन की अद्यतन स्थिति की समीक्षा हेतु मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 02.12.2020 को मध्याह्न 12:00 बजे वीडियो कान्फ्रेंसिंग के माध्यम से बैठक आहूत की गई। उक्त बैठक में उपस्थित अधिकारियों का विवरण संलग्न है।

2- मुख्य सचिव, उ०प्र० शासन द्वारा मा० एन०जी०टी० में लम्बित विभिन्न वादों में पारित आदेशों के समयबद्ध अनुपालन की आवश्यकता पर बल दिया गया तथा निर्देशित किया गया कि यदि किसी विभाग द्वारा माननीय न्यायालयों/एन०जी०टी० के आदेशों के अनुपालन के संबंध में यथावश्यक कार्यवाही समय पर नहीं की जाती है तथा समय पर अनुपालन न किये जाने के दृष्टिगत माननीय न्यायालय अथवा मा० एन०जी०टी० द्वारा मुख्य सचिव को अनुपालन के लिये निर्देशित किया जाता है, तो इसमें विभाग की लापरवाही का संज्ञान लेकर उत्तरदायी विभागीय अधिकारियों के विरुद्ध दण्डात्मक कार्यवाही अमल में लायी जायेगी। मुख्य सचिव द्वारा यह भी निर्देश दिया गया कि माननीय न्यायालयों/एन०जी०टी० में प्रचलित महत्वपूर्ण वादों में पैरवी का अनुश्रवण अपर मुख्य सचिव/प्रमुख सचिव/सचिव स्तर के अधिकारी द्वारा स्वयं किया जाय। प्रकरणवार हुए विचार-विमर्श एवं लिये गये निर्णयों का विवरण निम्नवत् है :-

1- ओ०ए० सं०-231/2014 दोआबा पर्यावरण समिति बनाम स्टेट ऑफ यू०पी० व अन्य:

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण हिण्डन नदी कैचमेन्ट क्षेत्र में भूजल प्रदूषण से सम्बन्धित है। प्रकरण में मुख्य बिन्दु प्रभावित ग्रामों में पाईप वाटर सप्लाई, प्रस्तावित एस०टी०पी० की स्थापना, ड्रेन्स के फाइटोरेमिडिएशन/बायोरेमिडिएशन, दोषी उद्योगों के विरुद्ध पर्यावरणीय क्षतिपूर्ति धनराशि की वसूली, परफार्मेंस गारण्टी, दोषी अधिकारियों के विरुद्ध कार्यवाही आदि हैं।

प्रभावित सभी 148 गाँवों में पाईप वाटर सप्लाई के संबंध में अनुपालन की स्थिति के संबंध में अवगत कराया गया कि 103 ग्रामों में पाईप वाटर सप्लाई का कार्य पूर्ण किया जा चुका है, शेष 44 ग्रामों एवं 1 हर्षा टाउन एरिया कमेटी में कार्य प्रगति पर है, जोकि 31 दिसम्बर, 2020 तक पूर्ण किया जाना प्रस्तावित है। इस संबंध में उ०प्र० जल निगम द्वारा अवगत कराया गया कि माह अक्टूबर तक की प्रगति आख्या प्रेषित की जा चुकी है तथा अद्यतन प्रगति आख्या उ०प्र० प्रदूषण नियंत्रण बोर्ड को प्रेषित कर दी जाएगी। मा० अधिकरण द्वारा उक्त कार्य माह अक्टूबर, 2020 तक पूर्ण किये जाने के निर्देश दिये गये थे।

03 एस०टी०पी० (मुजफ्फरनगर-22 एम०एल०डी०, बुढ़ाना-10 एम०एल०डी० एवं सहारनपुर-93.6 एम०एल०डी०) की स्थापना के संबंध में अवगत कराया गया कि बुढ़ाना एवं मुजफ्फरनगर में टेण्डर फाईनल किए जा चुके हैं तथा मुजफ्फरनगर में बाउण्ड्रीवाल की स्थापना का कार्य प्रारम्भ हो चुका है। सहारनपुर में स्थापित किए जाने वाले एस०टी०पी० की डी०पी०आर० एनएमसीजी में अनुमोदन हेतु लम्बित है। बैठक के दौरान सहारनपुर में स्थापित किए जाने वाले एस०टी०पी० के शीघ्र अनुमोदन हेतु नेशनल मिशन फॉर क्लीन गंगा (एन०एम०सी०जी०) को पत्र प्रेषित किये जाने हेतु निर्देशित किया गया। बायोरेमिडिएशन के बिन्दु पर नगर विकास द्वारा अवगत कराया गया कि इस संबंध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड से विमर्श कर लिया गया है तथा कुछ स्थानों पर फाइटोरेमिडिएशन/बायोरेमिडिएशन कार्य प्रारम्भ किया गया है। जिन स्थानों पर फाइटोरेमिडिएशन/बायोरेमिडिएशन का कार्य प्रारम्भ किया जा चुका है, उनका विवरण प्रेषित करते हुए टाईमलाइन बढ़ाए जाने तथा ड्रेन्स पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किए जाने के मा० एन०जी०टी० के फैसले पर पुनर्विचार हेतु

मा0 एन0जी0टी0 में अपील दाखिल की जाएगी।

प्रदूषणकारी उद्योगों पर अधिरोपित पर्यावरणीय क्षतिपूर्ति की वसूली के संबंध में सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि 9.4 करोड़ पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी थी, जिसके विरुद्ध रूपये 3.75 की धनराशि की रिकवरी की जा चुकी है। डिफाल्टर उद्योगों के विरुद्ध भू-राजस्व की भौति वसूली की कार्यवाही प्रारम्भ कर दी गयी है।

नगर विकास द्वारा अवगत कराया गया कि इस संबंध में दोषी अधिकारियों के विरुद्ध कार्यवाही की सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को प्रेषित की जायेगी।

बैठक में निर्णय लिया गया कि मा0 अधिकरण के आदेशों से आच्छादित महत्वपूर्ण परियोजनाओं यथा-प्रभावित ग्रामों में पाईपड वाटर सप्लाई, प्रस्तावित एस0टी0पी0 की स्थापना, ड्रेन्स के फाईटोरेमिडिएशन/बायोरेमिडिएशन आदि को प्राथमिकता के आधार पर कार्य पूर्ण करें। पर्यावरणीय क्षतिपूर्ति दरों/परफार्मेंस गारण्टी पर पुनर्विचार हेतु कार्यों की प्रगति एवं समयबद्ध योजना के साथ मा0 अधिकरण से अनुरोध किये जाने की कार्यवाही सुनिश्चित की जाए। उक्त के अतिरिक्त परियोजना में हुये विलम्ब के लिये दोषी अधिकारियों के विरुद्ध कार्यवाही की जाए। परफार्मेंस गारण्टी जमा किये जाने के संबंध में आख्या तत्काल पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को प्रेषित की जाए।

(कार्यवाही - अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/ लघु सिंचाई एवं भूगर्भ जल विभाग/उ0प्र0 जल निगम)

2. ओ0ए0 सं0-06/2012 मनोज मिश्रा बनाम यूनियन ऑफ इण्डिया एवं ओ0ए0 संख्या- 648/2019 मै0 हिण्डन रिजॉर्ट प्रा0लि0 वनाम जी0डी0ए0-

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण यमुना नदी कैचमेन्ट क्षेत्र में भूजल प्रदूषण से सम्बन्धित है। प्रकरण में मा0 एन0जी0टी0 द्वारा दिनांक 11.09.2019 एवं 05.03.2020 को जारी आदेशों में मुख्य रूप से शार्ट टर्म एवं लॉन्ग टर्म एक्शन प्लान की प्रगति, कैचमेन्ट में स्थापित एस0टी0पी0 के संचालन, एस0टी0पी0 की स्थापना/अपग्रेडेशन की स्थिति, सेप्टेज मैनेजमेंट पॉलिसी, स्टेटस ऑफ बायो-रेमिडिएशन, आन लाइन मॉनीटरिंग सिस्टम की स्थापना, औद्योगिक एवं आवासीय क्षेत्रों से अशुद्धिकृत उत्प्रवाह के निस्तारण को रोके जाने, ई0टी0पी0/एस0टी0पी0 के सुचारु रूप से संचालन, यमुना नदी के फ्लड प्लेन पर यू0पी0 पार्ट के रिजुविनेशन आदि बिन्दु आच्छादित हैं।

उ0प्र0 जल निगम से प्राप्त आख्या के अनुसार साहिबाबाद ड्रेन का फ्लो मापन के उपरान्त 90 एम0एल0डी0 पाया गया है, थर्ड पार्टी से Flow measurement हेतु दिनांक 02.11.2020 को पत्र प्रेषित किया गया है।

इन्दिरापुरी ड्रेन एवं बन्थला कैनाल ड्रेन के इन्टरसेप्शन/डायवर्जन के उपरान्त उक्त के शोधन हेतु 60 एम0एल0डी0 एस0टी0पी0 प्रस्तावित है, जिस हेतु डी0पी0आर0 एन0एम0सी0जी0 में प्रेषित की गयी है। स्वीकृति के उपरान्त 2 वर्ष में उक्त कार्य पूर्ण होना प्रस्तावित है।

इन्दिरापुरम गाजियाबाद में कुल 8 एस0टी0पी0 हैं, जिनमें 56 एम0एल0डी0 क्षमता के 04 एस0टी0पी0 गाजियाबाद विकास प्राधिकरण, 70, 56, 56 एवं 74 एम0एल0डी0 क्षमता के 04 एस0टी0पी0 उ0प्र0 जल निगम, जिनके संचालन हेतु मैसर्स VA Tech Wabag, Chennai से अनुबन्ध किया गया है तथा 30 एमएलडी एस0टी0पी0 लोनी, जिसका संचालन उ0प्र0 जल निगम द्वारा किया जा रहा है, स्थापित हैं। उ0प्र0 जल निगम द्वारा इन्दिरापुरम में स्थापित 03 एस0टी0पी0 (56, 56, 74) एमएलडी कुल क्षमता-186 एम0एल0डी0 के संचालन हेतु मैसर्स VA Tech Wabag, Chennai से अनुबन्ध किया गया है। पाईप लाइन आदि की मरम्मत का कार्य नवम्बर, 2020 तक पूर्ण होना प्रस्तावित है। वर्तमान में 74 एम0एल0डी0 एस0टी0पी0 के renovation का कार्य पूर्ण हो

चुका है, एवं उक्त एस0टी0पी0 मानकों की प्राप्ति कर रहा है। 70 एम0एल0डी0, 56 एम0एल0डी0 एवं 30 एम0एल0डी0 एस0टी0पी0 (लोनी) के renovation का कार्य फरवरी, 2021 तक पूर्ण होना प्रस्तावित है।

उक्त के अतिरिक्त 32 के0एल0डी0 एफ0एस0टी0पी0 लोनी में तथा 50 के0एल0डी0 एफ0एस0टी0पी0 गाजियाबाद की स्थापना की जानी है।

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि conforming/non-conforming areas में स्थापित प्रदूषणकारी उद्योगों के विरुद्ध कार्यवाही की गयी। उद्योगों में स्थापित ई0टी0पी0 एवं सी0ई0टी0पी0 के प्रभावी मॉनीटरिंग हेतु टीम गठित कर कार्यवाही की जा रही है। सिंचाई एवं जल संसाधन विभाग द्वारा अवगत कराया गया कि उनके द्वारा अनुपालन आख्या यमुना मॉनीटरिंग कमेटी को प्रेषित की जा चुकी है।

बैठक में निर्णय लिया गया कि मा0 अधिकरण के आदेशों से आच्छादित महत्वपूर्ण परियोजनाओं में कार्यवाही प्राथमिकता के आधार पर पूर्ण करते हुए प्रश्नगत ड्रेन्स से यमुना नदी में हो रहे प्रदूषण का निवारण किया जाए। यदि किसी परियोजना में टाइम लाईन का विस्तार वांछित हो तो संबंधित विभाग मा0 एन0जी0टी0 में आवेदन पत्र प्रस्तुत कर प्रभावी पैरवी कराते हुए उचित आदेश प्राप्त कर अग्रिम कार्यवाही करें। जिला प्रशासन द्वारा जिला स्तरीय टास्क फोर्स का गठन कर नॉन कन्फर्मिंग एरियास में अवैध रूप से संचालित उद्योगों के विरुद्ध प्रभावी कार्यवाही कर उन्हें बन्द कराया जाए।

(कार्यवाही – अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास /लघु सिंचाई एवं भूगर्भ जल/जिलाधिकारी, गाजियाबाद तथा प्रबंध निदेशक, उ0प्र0 जल निगम)

3. ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य-

बैठक में ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 18.12.2019 के अनुपालन के क्रम में सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा विभिन्न विभागों से अपेक्षित कार्यवाही का अद्यतन स्टेटस एवं अग्रेतर अपेक्षित कार्यवाही का प्रस्तुतीकरण किया गया।

सचिव, नगर विकास विभाग द्वारा अवगत कराया गया कि विभिन्न ड्रेन्स के टैपिंग के संबंध में की गयी अद्यतन कार्यवाही का विवरण शीघ्र ही पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को प्रेषित कर दिया जायेगा। एस0टी0पी0 से शुद्धिकृत उत्पन्नवाह के पुनः प्रयोग हेतु नीति बनायी जा चुकी है तथा कार्ययोजना विचाराधीन है। सेप्टेज मैनेजमेंट पॉलिसी भी बनायी जा चुकी है। अनटैप्ड ड्रेन्स में बायो रेमिडियेशन/फाइटोरेमिडियेशन सम्बंधी प्रस्ताव हेतु फण्डिंग के लिये सम्बंधित जनपदों के निकायों की अनुमति न मिल पाने के कारण, कानपुर, प्रयागराज एवं वाराणसी में बायो रेमिडियेशन के कार्य को छोड़कर अन्य सभी अनटैप्ड ड्रेन्स में कार्यवाही नहीं हो सकी है।

उ0प्र0 जल निगम के प्रतिनिधि द्वारा अवगत कराया गया कि सेगमेंट-बी एवं फेज-2 के अनटैप्ड ड्रेन्स के प्रस्ताव एक माह के अन्दर तैयार कर लिये जायेंगे तथा उ0प्र0 जल निगम द्वारा जनपद बांदा, गाजियाबाद एवं कानपुर के पूर्व सूचित असंचालित तीनों एस0टी0पी0 संचालित हैं। आवास एवं शहरी नियोजन विभाग के प्रतिनिधि द्वारा अवगत कराया गया कि जनपद गाजियाबाद का एस0टी0पी0 संचालित है, मुरादाबाद स्थित एस0टी0पी0 सीवेज की अनुपलब्धता के कारण संचालित नहीं हो सका है तथा फिरोजाबाद का एस0टी0पी0 नगर निगम के क्षेत्रान्तर्गत आता है तथा शीघ्र संचालित होना प्रस्तावित है।

फ्लड प्लेन जोन तथा ई-फ्लो से सम्बंधित बिन्दु पर सिंचाई एवं जल संसाधन विभाग के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि सेगमेंट-बी, फेज-1 के लिये नोटिफिकेशन जारी किया जा चुका है तथा फेज-2 हेतु केन्द्रीय भूजल

आयोग द्वारा नोटिफिकेशन जारी किया जायेगा। गंगा नदी में ई-फ्लो मेन्टेन करने हेतु नियमित अन्तराल पर नरौरा एवं अन्य बांध से जल छोड़ा जा रहा है तथा रि-फ्लो नोटिफिकेशन का अनुपालन किया जा रहा है।

बैठक में यह निर्णय लिया गया कि सभी सम्बंधित विभागों द्वारा मा0 एन0जी0टी0 द्वारा दिये गये निर्देशों का प्रभावी अनुपालन सुनिश्चित किया जाये तथा ऐसे प्रोजेक्ट जिनमें पूर्व सूचित समय-सीमा के अन्तर्गत कार्य पूर्ण नहीं हो पा रहे हैं, तो ऐसे प्रोजेक्ट की समीक्षा कर संशोधित समय-सीमा के लिये मा0 एन0जी0टी0 से अनुरोध कर लिया जाये। जिन प्रोजेक्ट्स के समय से पूर्ण न होने की स्थिति में जुर्माना जमा किया जाना है, उनके सम्बंध में औचित्य दिखाते हुए मा0 एन0जी0टी0 से जुर्माना जमा करने से छूट हेतु अनुरोध कर लिया जाये। आवास एवं शहरी नियोजन विभाग एवं उ0प्र0 जल निगम द्वारा असंचालित एस0टी0पी0 के संचालित हो जाने सम्बंधी अद्यतन रिपोर्ट तत्काल पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को भेज दी जाये। संबंधित विभागों के अपर मुख्य सचिव/प्रमुख सचिव अपने स्तर पर गहन समीक्षा अवश्य कर लें तथा परियोजना के क्रियान्वयन में लापरवाही पाये जाने पर दोषी अधिकारियों को चिन्हित कर उनके विरुद्ध दण्डात्मक कार्यवाही करें।

(कार्यवाही – अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास, सिंचाई एवं जल संसाधन तथा प्रबंध निदेशक, उ0प्र0 जल निगम)

4. ओ0ए0 संख्या-985/2019 विद 986/2019: वॉटर पाल्युशन बाई टैनरीज एट जाजमऊ, कानपुर उत्तर प्रदेश विद वॉटर पाल्युशन एट रनिया, कानपुर देहात एण्ड राखी मंडी, कानपुर नगर, उत्तर प्रदेश-

बैठक में ओ0ए0 संख्या-985/2019 विद 986/2019 के अन्तर्गत पारित आदेश दिनांक 16.07.2020 के अनुपालन के क्रम में सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा विभिन्न विभागों से अपेक्षित कार्यवाही का अद्यतन स्टेटस एवं अग्रतर अपेक्षित कार्यवाही का प्रस्तुतीकरण किया गया।

खानचन्दपुर, रनियाँ, कानपुर देहात में भण्डारित अवैध कोमियम डम्प के निस्तारण के सम्बंध में उत्तरदायी विभाग यूपीसीडा के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि उनके द्वारा तीन बार टेण्डर आमंत्रित किये गये, परन्तु तीनों बार एक ही निविदा प्राप्त हुई तथा उसमें सूचित भण्डारित अवैध कोमियम डम्प के निस्तारण की लागत अनुमानित लागत के सापेक्ष काफी अधिक पाये जाने के कारण टेण्डर को निरस्त कर दिया गया। वर्तमान में नीरी नागपुर एवं चार प्रमुख आई0आई0टी0 से टेण्डर की शर्तों को शिथिल करने के सम्बंध में सुझाव आमंत्रित किये गये हैं, जिससे उनको सम्मिलित करते हुए पुनः निविदा आमंत्रित कर अग्रिम कार्यवाही की जा सके। सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि खानचन्दपुर रनियाँ, कानपुर देहात एवं राखीमण्डी कानपुर में प्रभावित क्षेत्रों में शुद्ध पेयजल की आपूर्ति पाइपलाइन के माध्यम से प्रारम्भ किये जाने की सूचना प्राप्त हुई है।

प्रमुख सचिव, चिकित्सा, स्वास्थ्य एवं परिवार कल्याण विभाग द्वारा अवगत कराया गया कि प्रभावित क्षेत्र में 02 हेल्थ कैम्प आयोजित किये गये थे, परन्तु कोविड-19 के कारण अन्य कैम्प आयोजित नहीं किये जा सके हैं। अंतिम हेल्थ सर्वे रिपोर्ट प्राप्त नहीं हुई है। उन्होंने यह भी अवगत कराया कि कोविड-19 के कारण पूर्ण अंतिम रिपोर्ट अभी तैयार नहीं हो पायी है, परन्तु आयोजित किये गये हेल्थ कैम्प में आने वाले मरीजों में पायी जाने वाली बीमारियों का सम्बंध कोमियम डम्प से सम्भावित दुष्प्रभावों से होना सिद्ध नहीं हो पाया है। इसके अतिरिक्त एस0जी0पी0जी0आई0 के चिकित्सा अधीक्षक डा0 हर्षवर्धन की अध्यक्षता में एक चिकित्सकीय टीम का भी गठन किया गया है, जिसकी रिपोर्ट अपेक्षित है।

कानपुर देहात स्थित कोमियम डम्प की दोषी इकाइयों के विरुद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति की वसूली के सम्बंध में जिलाधिकारी, कानपुर देहात से अद्यतन

स्थिति से अवगत कराने की अपेक्षा की गयी। जिलाधिकारी, कानपुर देहात द्वारा अवगत कराया गया कि सभी दोषी उद्योगों के विरुद्ध वसूली की कार्यवाही प्रारम्भ की जा चुकी है तथा इस कार्यवाही में यह ज्ञात हुआ कि वसूली नोटिस जारी होने के पूर्व ही अधिकांश उद्यमियों द्वारा जमीन बेची जा चुकी है। कुछ उद्यमियों की सम्पत्ति कानपुर नगर में है, इसलिये जिलाधिकारी, कानपुर नगर से वसूली हेतु अग्रिम कार्यवाही के लिये अनुरोध किया गया है। कानपुर देहात में स्थित एक उद्यमी की जमीन पर महाविद्यालय बनाया जा रहा है तथा जमीन सरकार के नाम दृष्टिबंधक है।

ओ0ए0 संख्या-986/2019 के अन्तर्गत मा0 एन0जी0टी0 द्वारा उ0प्र0 जल निगम पर अशुद्धिकृत सीवेज गंगा नदी में प्रवाहित करने के कारण उ0प्र0 सरकार पर रुपये 10 करोड़ तथा उ0प्र0 जल निगम पर रुपये 1.0 करोड़ की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है, जिसे जमा नहीं किया गया है। उ0प्र0 जल निगम द्वारा जाजमरु में स्थापित एस0टी0पी0 का प्रभावी संचालन नहीं किये जाने एवं अशुद्धिकृत सीवेज को बाईपास कर गंगा नदी में प्रवाहित करने के कारण बोर्ड द्वारा भी उ0प्र0 जल निगम के विरुद्ध पर्यावरणीय क्षतिपूर्ति हेतु कारण बताओ नोटिस जारी किया गया है।

बैठक में यह निर्णय लिया गया कि यूपीसीडा द्वारा कोमियम डम्प के निस्तारण की कार्यवाही में अत्यंत विलम्ब किया गया है, जिसके दृष्टिगत यूपीसीडा द्वारा नीरी नागपुर तथा आई0आई0टी0 से दूरभाष पर वार्ता कर शीघ्र रिपोर्ट प्राप्त कर टेण्डर आमंत्रित करते हुए भण्डारित कोमियम वेस्ट को हटाने की कार्यवाही शीघ्र पूर्ण की जाये। चिकित्सा, स्वास्थ्य एवं परिवार कल्याण विभाग को निर्देशित किया गया कि किये गये सर्वे के आधार पर अंतिम रिपोर्ट शीघ्र पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाये। जिलाधिकारी, कानपुर देहात से अपेक्षा की गयी कि पर्यावरणीय क्षतिपूर्ति की वसूली हेतु शीघ्र प्रभावी कार्यवाही की जाये तथा जिलाधिकारी, कानपुर नगर को भी दोषी उद्योगों की सम्पत्ति से वसूली हेतु आर0सी0 स्थानान्तरित कर दी जाये। उद्यमी के महाविद्यालय की जो जमीन उ0प्र0 सरकार के नाम बंधक है, उसमें सेकेण्ड चार्ज के रूप में नियमानुसार पर्यावरण विभाग/जिलाधिकारी, कानपुर देहात का भी नाम दर्ज कराया जाय जिससे उ0प्र0 सरकार से भूमि बन्धक मुक्त होने के बाद यदि आर.सी. की धनराशि वसूली हेतु अवशेष रहती है तो इस सम्पत्ति से नियमानुसार वसूली की जा सके। उ0प्र0 जल निगम द्वारा मा0 एन0जी0टी0 द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति से छूट हेतु औचित्य दिखाते हुए मा0 एन0जी0टी0 से अनुरोध किया जाये।

(कार्यवाही - प्रमुख सचिव, चिकित्सा, स्वास्थ्य एवं परिवार कल्याण, /नगर विकास विभाग, प्रबंध निदेशक, यूपीसीडा/उ0प्र0 जल निगम एवं जिलाधिकारी, कानपुर नगर/कानपुर देहात)

5. ओ0ए0 संख्या-804/2017 राजीव नाराण बनाम यूनियन ऑफ इण्डिया; व अन्य-

बैठक में ओ0ए0 संख्या-804/2017 राजीव नाराण बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 01.07.2020 के अनुपालन के क्रम में सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा विभिन्न विभागों से अपेक्षित कार्यवाही का अद्यतन स्टेट्स एवं अग्रतर अपेक्षित कार्यवाही का प्रस्तुतीकरण किया गया। उनके द्वारा अवगत कराया गया कि प्रदेश में परिसंकटमय अपशिष्ट (प्रबंधन एवं हथालन) नियम, 1989 प्रख्यापित हो जाने से पूर्व ही अनेक उद्योगों द्वारा अपने परिसंकटमय अपशिष्ट के प्रभावी निस्तारण न किये जाने के कारण प्रदेश में 19 कन्टेमिनेटेड साइट एवं 22 प्रोबेबल कन्टेमिनेटेड साइट्स चिन्हित किये गये थे। इनके सम्बंध में बोर्ड द्वारा अद्यतन जांच करायी गयी, जिसके आधार पर 12 साइट्स में भूगर्भ जलगुणता कुप्रभावित न पाये जाने के दृष्टिगत केन्द्रीय प्रदूषण नियंत्रण बोर्ड को उ0प्र0 12 साइट्स को कन्टेमिनेटेड साइट्स की सूची से हटाने हेतु अनुरोध किया जा चुका

है। इसके अतिरिक्त 08 साइट्स के सम्बंध में यूपीसीडा से भूगर्भ जल गुणता सम्बंधी रिपोर्ट प्राप्त होना शेष है। इन सभी साइट्स के सम्बंध में पूर्ण रिपोर्ट प्राप्त हो जाने के पश्चात् गुणदोष के आधार पर भूगर्भ जल के रेमिडियेशन की कार्यवाही हेतु फण्डिंग की आवश्यकता होगी; जिसका प्रबन्ध दोषी उद्योग चिन्हित हो जाने की स्थिति में "पोल्यूटर पेज प्रिंसिपल" के आधार पर उद्योगों से अन्यथा की स्थिति में राज्य सरकार से कराया जाना अपेक्षित होगा।

मा0 एन0जी0टी0 द्वारा पारित निर्देशों के अनुपालन में श्रम विभाग, नगर विकास विभाग आदि से अद्यतन स्टेट्स रिपोर्ट अपेक्षित है।

यूपीसीडा के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि उनके विभाग में कन्टेमिनेटेड साइट्स के सम्बंध में जांच हेतु प्रभावी सुविधा उपलब्ध नहीं है। उक्त कार्य उ0प्र0 प्रदूषण नियंत्रण बोर्ड से करा लिया जाये तथा इस हेतु जो भी धन आवश्यक होगा; वह उपलब्ध करा दिया जायेगा। श्रम विभाग के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि उनके द्वारा अद्यतन स्टेट्स रिपोर्ट आज भेज दी गयी है।

अन्त में मुख्य सचिव महोदय द्वारा निर्देशित किया गया कि यूपीसीडा द्वारा उनके क्षेत्र से अपेक्षित जांच सम्बंधी कार्य सम्भव न हो पाने की स्थिति में उ0प्र0 प्रदूषण नियंत्रण बोर्ड को आवश्यक धनराशि उपलब्ध कराते हुए कार्य पूर्ण कराये जाने के आशय का पत्र भेजा जाये। जिन क्षेत्रों में रेमिडियेशन का कार्य किया जाना है, उक्त कार्य हेतु दोषी उद्योगों को चिन्हित कर उनसे उक्त कार्य पूर्ण कराया जाये, अन्यथा की स्थिति में राज्य सरकार के अवस्थापना एवं औद्योगिक विकास विभाग, नगर विकास विभाग आदि द्वारा धन उपलब्ध कराते हुए कार्य कराया जाये। श्रम विभाग एवं नगर विकास विभाग द्वारा अद्यतन स्टेट्स रिपोर्ट पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को तत्काल उपलब्ध करायी जाये।

(कार्यवाही- अपर मुख्य सचिव/ प्रमुख सचिव, अवस्थापना एवं औद्योगिक विकास, श्रम, पर्यावरण, वन एवं जलवायु परिवर्तन, नगर विकास तथा प्रबंध निदेशक, यूपीसीडा)

ओ0ए0 संख्या-320/2018 पार्क अवेन्यू प्लाट होल्डर्स वेल्फेयर सोसाइटी एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य-

अपर मुख्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि मेरठ विकास प्राधिकरण, मेरठ के मास्टर प्लान के अन्तर्गत खुली जमीन/पार्क/हरित पट्टिका के विक्रय एवं अवैध प्लॉटिंग के संगंध में प्रकरण मा0 एन0जी0टी0 में योजित है। मा0 एन0जी0टी0 द्वारा उक्त की रोकथाम किये जाने हेतु आदेशित किया गया है।

हैडकॉ के निर्णय लिया गया कि संबंधित प्रकरण में आवास एवं शहरी नियोजन विभाग, विधि स्थगित व्यवस्था का पालन करते हुये अनाधिकृत रूप से किये गये निर्माण कार्य का स्वस्तीकरण करते हुए मास्टर प्लान के अनुसार हरित पट्टिका हेतु भूमि को रिक्त कराते हुए हरित पट्टिका को विकसित किया जाए। इसी प्रकार प्रदेश के अन्य जंत्रणों/प्राधिकरणों में भी तदनुसार कार्यवाही सुनिश्चित की जाए। आवास एवं शहरी नियोजन विभाग द्वारा प्रस्तावित विधिक व्यवस्था का पूर्ण विवरण एवं अनुपालन सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0 प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाय।

(कार्यवाही - अपर मुख्य सचिव, आवास एवं शहरी नियोजन विभाग)

ओ0ए0 संख्या- 490/2019 टी0एन0 सिंह दनाम स्टेट ऑफ यू0पी0 एण्ड आदर्स-

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण प्रतापगढ़ में सई नदी के प्रदूषण नियंत्रण हेतु निर्मित एस0टी0पी0 हेतु सीवर लाईन बिछाये जाने एवं एस0टी0पी0 से संयोजित किये जाने से सम्बन्धित है। एस0टी0पी0 निर्माण का कार्य 2009 में अधूरा छोड़ दिये जाने के सम्बन्ध में सचिव,

नगर विकास द्वारा अवगत कराया गया कि उक्त कार्य हेतु पूर्व में कार्यदायी संस्था के उत्तरदायी परियोजना प्रबन्धक के विरुद्ध एफ0आई0आर0 दर्ज करा दी गई है। सई नदी में सीधे गिर रहे सीवेज का बायो-रेमिडियेशन का कार्य प्रारम्भ कर दिया गया है।

सचिव, नगर विकास द्वारा अवगत कराया गया कि पूर्व निर्मित एस0टी0पी0 को पूर्ण रूप से संचालित करने तथा सई नदी में गिर रहे नालों की टैपिंग कर एस0टी0पी0 से संयोजन करने हेतु डी0पी0आर0 तैयार कराकर अनुमोदन हेतु मा0 एन0जी0टी0, नई दिल्ली प्रेषित की गई है।

बैठक में निर्णय लिया गया कि सचिव, नगर विकास विभाग द्वारा इस संबंध में एन0एम0सी0जी0 से सम्पर्क कर प्राथमिकता के आधार पर स्वीकृति प्राप्त कर कार्य प्रारम्भ किया जाये तथा एस0टी0पी0 को संचालित कराया जाय। दोषी परियोजना प्रबन्धक के विरुद्ध की गयी कार्यवाही का विवरण सहित तथा सीवर लाइन बिछाये जाने एवं एस0टी0पी0 संयोजन हेतु समयबद्ध कार्ययोजना बना कर मा0 एन0जी0टी0 में अनुपालन आख्या प्रस्तुत किये जाने की कार्यवाही तत्काल की जाए।

(कार्यवाही –प्रमुख सचिव, नगर विकास विभाग)

8. ओ0ए0 सं0 – 116/2014 मीरा शुक्ला बनाम म्युनिसिपल कार्पोरेशन, गोरखपुर तथा ओ0ए0 सं0 – 437/2015-

मा0 एन0जी0टी0 द्वारा पारित आदेश के अन्तर्गत रामगढ़ ताल के आस-पास के क्षेत्र में अतिक्रमण को हटाये जाने, उक्त ताल में निस्तारित होने वाले घरेलू जल-मल को तत्काल बायोरेमिडेशन/फाइटोरेमिडेशन के द्वारा शुद्धीकरण किये जाने, नगर पालिका परिषद, खलीलाबाद एवं नगर पंचायत, मगहर द्वारा एस0टी0पी0 की स्थापना, गोरखपुर औद्योगिक विकास प्राधिकरण (गीडा), गोरखपुर द्वारा सी0ई0टी0पी0 की स्थापना, नगर निगम गोरखपुर द्वारा नगरीय टोस अपशिष्ट का समुचित प्रबन्ध, बी0आर0डी0 मेडिकल कालेज, गोरखपुर द्वारा बायो मेडिकल वेस्ट मैनेजमेन्ट रूल्स, 2016 का अनुपालन सुनिश्चित करने, उ0प्र0 प्रदूषण नियंत्रण बोर्ड से अनापत्ति तथा केन्द्रीय भू-जल प्राधिकरण से भू-जल दोहन हेतु अनापत्ति प्राप्त करने वाले उद्योगों को ही विद्युत संयोजन प्रदान किये जाने के निर्देश दिये गये हैं। मा0 एन0जी0टी0 में प्रकरण दिनांक 17.12.2020 को नियत है।

1- इस सम्बन्ध में सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि अध्यक्ष, उ0प्र0 पावर कारपोरेशन लि0 ने पत्र दिनांक 02.11.2020 द्वारा प्रबन्ध निदेशक, विद्युत वितरण निगम लि0, दक्षिणान्चल/मध्यान्चल/पूर्वान्चल/पश्चिमान्चल/आगरा/लखनऊ/वाराणसी/मेरठ एवं केस्को लि0, कानपुर को निम्न निर्देश निर्गत किये गये हैं:-

अ. रेड एवं ऑरेन्ज इण्डस्ट्रीज सेक्टर टाइप हेतु प्राप्त अस्थाई विद्युत संयोजन के आवेदनों पर उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा उद्योग की स्थापनार्थ सहमति प्रपत्र के बिना अस्थाई संयोजन निर्गत न किया जाये।

ब. रेड एवं ऑरेन्ज इण्डस्ट्रीज सेक्टर टाइप हेतु प्राप्त अस्थाई विद्युत संयोजन के आवेदनों पर उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा उद्योग की संचालनार्थ सहमति प्रपत्र के बिना अस्थाई संयोजन निर्गत न किया जाय।

बैठक में निर्णय लिया गया कि अध्यक्ष, उ0प्र0 पावर कारपोरेशन के उक्त आदेश दिनांक 02.11.2020 का कडाई से अनुपालन सुनिश्चित किया जाय।

(कार्यवाही – अध्यक्ष, उ०प्र० पॉवर कॉर्पोरेशन)

2- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण-बोर्ड द्वारा अवगत कराया गया कि केन्द्रीय भू-गर्भ जल प्राधिकरण के अधिसूचना दिनांक 24.09.2020 के अनुसार किसी नये नलकूप की स्थापना बिना सी०जी०डब्लू०ए० की अनुमति के बिना नहीं होगी तथा भू-गर्भ जल के निकासी के विभिन्न प्रयोजनों के लिये दरें निर्धारित की गयी हैं। सी०जी०डब्लू०ए० की अनुमति के बिना नये नलकूपों की स्थापना पर पर्यावरणीय क्षतिपूर्ति निर्धारित करने का उत्तरदायित्व सम्बन्धित जिलाधिकारी को अधिकृत किया गया है।

बैठक में निर्णय लिया गया कि अतिदोहित एवं क्रिटिकल नोटिफाइड एरियाज में भू-जल की निकासी करने वाले उद्योगों अथवा विस्तारीकरण की परियोजनाओं के संबंध में केन्द्रीय भूगर्भ जल प्राधिकरण द्वारा निर्गत अधिसूचना दिनांक 24.09.2020 का कड़ाई से अनुपालन सुनिश्चित कराया जाय।

(कार्यवाही – अपर मुख्य सचिव/प्रमुख सचिव, सिंचाई एवं जल संसाधन/लघु सिंचाई एवं भूगर्भ जल/नमामि गंगे एवं ग्रामीण जलापूर्ति, निदेशक, भूगर्भ जल विभाग एवं सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड)

3- नगर पालिका परिषद, खलीलाबाद एवं नगर पंचायत, मगहर में एस०टी०पी० की स्थापना के सम्बन्ध में उ०प्र० जल निगम द्वारा तैयार की गयी डी०पी०आर० की स्वीकृति हेतु एन०एम०सी०जी० में प्रेषित की गयी है। मुख्य सचिव द्वारा सचिव, नगर विकास विभाग को निर्देश दिये गये कि एन०एम०सी०जी० से समन्वय स्थापित कर शीघ्र स्वीकृत कराने हेतु प्रयास किया जाये एवं तदनुसार मा० एन०जी०टी०, नई दिल्ली में अनुपालन आख्या प्रस्तुत की जाये।

(कार्यवाही – प्रमुख सचिव, नगर विकास विभाग)

4- गोरखपुर औद्योगिक विकास प्राधिकरण, (गीडा), गोरखपुर द्वारा रू० 76.79 करोड़ की लागत से सी०ई०टी०पी० की स्थापना के सम्बन्ध में डी०पी०आर० की स्वीकृति हेतु एन०एम०सी०जी० से सर्म्पक कर डी०पी०आर० की स्वीकृति हेतु शीघ्र कार्यवाही सुनिश्चित की जाय तथा समयबद्ध कार्ययोजना बनाकर सी०ई०टी०पी० की स्थापना सुनिश्चित करायी जाय।

(कार्यवाही – अपर मुख्य सचिव, अवस्थापना एवं औद्योगिक विकास विभाग तथा मुख्य कार्यपालक अधिकारी, गोरखपुर औद्योगिक विकास प्राधिकरण गोरखपुर)

5- नगर आयुक्त, नगर निगम, गोरखपुर द्वारा अवगत कराया गया कि नगरीय ठोस अपशिष्ट के शुद्धीकरण, निस्तारण एवं लैण्डफिल साइट के सम्बन्ध में भूमि चिन्हित कर ली गयी है। मुख्य सचिव द्वारा निर्देश दिये गये कि नगर निगम द्वारा शेष चिन्हित भूमि का अधिग्रहण जिलाधिकारी, गोरखपुर से समन्वय स्थापित कर शीघ्र किया जाये। अग्रिम कार्यवाही अतिशीघ्र सम्पादित किये जाने हेतु निर्देशित किया गया।

(कार्यवाही – प्रमुख सचिव, नगर विकास विभाग, जिलाधिकारी, गोरखपुर एवं नगर आयुक्त, नगर निगम, गोरखपुर)

6- नगर आयुक्त, नगर निगम, गोरखपुर द्वारा अवगत कराया गया कि रामगढ़ताल में निस्तारित हो रहे अनटैप्ड नालों में बायो रेमिडेशन का कार्य दिनांक 15.12.2020 से प्रारम्भ हो जायेगा। रामगढ़ताल में निस्तारित हो रहे अनटैप्ड नालों में बायो रेमिडेशन/फाईटो रेमिडेशन किये जाने तथा नालों को टैप्ड किये जाने के सम्बन्ध में संशोधित टाइम लाइन औचित्य सहित मा0 एन0जी0टी0, नई दिल्ली के समक्ष प्रस्तुत किये जाने हेतु नगर निगम, गोरखपुर एवं उत्तर प्रदेश जल, निगम को निर्देशित किया गया।

(कार्यवाही – प्रमुख सचिव, नगर विकास, उ0प्र0 जल निगम एवं नगर निगम गोरखपुर)

7- गोमती नदी के कैचमेन्ट में स्थापित हो रहे एस0टी0पी0 के सम्बन्ध में संशोधित टाइम लाइन उत्तर प्रदेश जल निगम द्वारा मा0 एन0जी0टी0, नई दिल्ली के समक्ष प्रस्तुत की जाये एवं सीधे निस्तारित हो रहे नालों में तत्काल बायो रेमिडेशन/फाईटो रेमिडेशन आरम्भ कराया जाये।

(कार्यवाही-प्रमुख सचिव, नगर विकास, प्रबंध निदेशक, उ0प्र0 जल निगम तथा नगर आयुक्त, लखनऊ)

8- बी0आर0डी0 मेडिकल कालेज, गोरखपुर के विरुद्ध उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति धनराशि रू0 4.4115 करोड़ को जमा किये जाने के सम्बन्ध में चिकित्सा शिक्षा विभाग द्वारा अद्यतन आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को एक सप्ताह में उपलब्ध करायी जाये।

(कार्यवाही – प्रमुख सचिव, चिकित्सा शिक्षा विभाग, बीआरडी मेडिकल कालेज, गोरखपुर)

9- तिहुरा नाले की सफाई एवं नाले में बन्धों को हटाये जाने के सम्बन्ध में जिलाधिकारी, अयोध्या द्वारा अवगत कराया गया कि तिहुरा नाले में बन्धों को हटाये जाने के सम्बन्ध में एक याचिका मेसर्स यश पैका लि0, दर्शन नगर, अयोध्या द्वारा मा0 उच्च न्यायालय, खण्डपीठ लखनऊ में दायर की गयी है। तिहुरा नाले के बन्धों को न हटाये जाने के सम्बन्ध में दूसरी याचिका शान्ति सिंह द्वारा दायर की गयी है। माननीय उच्च न्यायालय द्वारा अभी तक उक्त याचिकाओं पर कोई आदेश पारित नहीं किये गये हैं। बैठक में निर्णय लिया गया कि प्रकरण में मुख्य स्थायी अधिवक्ता से समन्वय स्थापित कर केस की शीघ्र पैरवी करायी जाय तथा मुख्य स्थायी अधिवक्ता की राय अनुसार तिहुरा नाले की अद्यतन अनुपालन आख्या विलम्बतम एक सप्ताह में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाये।

(कार्यवाही –जिलाधिकारी, अयोध्या)

9. ओ0ए0 सं0 – 606/2018 कम्प्लायंस ऑफ म्युनिसिपल सॉलिड वेस्ट मैनेजमेन्ट रूल्स, 2016-

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण ठोस अपशिष्ट प्रबन्धन से सम्बन्धित है तथा मा0 अधिकरण द्वारा पारित निर्देश दिनांक 10.01.2020 में आदेशित किया गया है कि ठोस अपशिष्ट प्रबन्धन का कार्य 31.03.2020 तक पूर्ण रूप से किया जाना सुनिश्चित करें तथा लिगेसी वेस्ट के रेमिडिएशन

का कार्य दिनांक 01.04.2020 से प्रारम्भ किया जाना सुनिश्चित करें। मा0 एन0जी0टी0 द्वारा उक्त समयावधि के उल्लंघन की स्थिति में पर्यावरणीय क्षतिपूर्ति अधिरोपण की दरें मासिक निर्धारित की गई हैं। मा0 एन0जी0टी0 द्वारा निर्धारित टाइम लाइन में परियोजनाओं को पूर्ण नहीं किये जाने के दृष्टिगत उत्तरदायी अधिकारियों के विरुद्ध कार्यवाही किये जाने के निर्देश भी दिये गये हैं।

मा0 एन0जी0टी0 द्वारा जारी निर्देशों के अनुपालन में उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा दोषी नगर निगम/नगर पालिका परिषद/नगर पंचायत के विरुद्ध पत्र दिनांक 07.07.2020 द्वारा पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 के अन्तर्गत कारण बताओ नोटिस जारी किये गये हैं।

मा0 एन0जी0टी0 द्वारा जारी निर्देशों के अनुपालन में उत्तर प्रदेश शासन द्वारा Thematic Areas पर तृतीय त्रैमासिक रिपोर्ट ई-मेल के माध्यम से मा0 एन0जी0टी0, नई दिल्ली में प्रस्तुत करते हुए एक प्रति केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रेषित की जा चुकी है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक 17.11.2020 द्वारा ठोस अपशिष्ट प्रबन्धन, सीवेज प्रबन्धन, रिवर रिजुविनेशन कमेटी एवं नान अटेन्मेन्ट सिटिज के सम्बन्ध में Revised Format पर सूचना दिनांक 30.11.2020 तक केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रेषित किये जाने हेतु निर्देशित किया गया है, जो कि नगर विकास विभाग द्वारा प्रस्तुत की जानी है।

बैठक में विचार-विमर्श के उपरान्त निम्न निर्णय लिये गये-

1- मा0 एन0जी0टी0 द्वारा निर्धारित की गई पर्यावरणीय क्षतिपूर्ति के सम्बन्ध में नगर विकास विभाग द्वारा मा0 एन0जी0टी0 में उक्त पर्यावरणीय क्षतिपूर्ति पर पुनर्विचार आवेदन प्रस्तुत किये जाने के सम्बन्ध में आवश्यक कार्यवाही की जाए।

(कार्यवाही- प्रमुख सचिव, नगर विकास विभाग)

2- केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक 17.11.2020 द्वारा ठोस अपशिष्ट प्रबन्धन, सीवेज प्रबन्धन, रिवर रिजुविनेशन कमेटी एवं नान अटेन्मेन्ट सिटिज के सम्बन्ध में Revised Format पर सूचना 01 सप्ताह के अन्दर उ0प्र0 प्रदूषण नियंत्रण बोर्ड एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रेषित की जाए।

(कार्यवाही- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/आवास एवं शहरी नियोजन/परिवहन/लोक निर्माण/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन/गृह/अवस्थापना एवं औद्योगिक विकास विभाग एवं प्रबंध निदेशक, उ0प्र0 जल निगम)

3- प्रदेश में लीगेसी वेस्ट के जी0आई0एस0 मैपिंग एवं आंकलन तथा लीगेसी वेस्ट स्थल पर भूगर्भीय जल का अनुश्रवण कराते सूचना उ0प्र0 प्रदूषण नियंत्रण बोर्ड तथा पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को उपलब्ध कराया जाना सुनिश्चित किया जाए।

(कार्यवाही- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास विभाग)

4- मा0 एन0जी0टी0 द्वारा जारी निर्देशों के अनुपालन में Thematic Areas पर माह दिसम्बर, 2020 तक की प्रगति संबंधी सूचनाएं अद्यतन करते हुए दिनांक 07.01.2021 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उत्तर प्रदेश शासन को ई-मेल आई डी-(soenvups@rediffmail.com) तथा उ0प्र0 प्रदूषण नियंत्रण बोर्ड को ई-मेल आई डी-(ms@uppcb.com) पर प्रेषित की जाए।

(कार्यवाही- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास /ग्राम्य विकास/ सिंचाई एवं जल संसाधन/अवस्थापना एवं औद्योगिक विकास/आवास एवं शहरी नियोजन/गृह/लघु सिंचाई एवं भूगर्भ जल विभाग/सिंचाई एवं जल संसाधन/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग)

10. ओ०ए० सं० – 593/2017 पर्यावरण सुरक्षा बनाम युनियन ऑफ इण्डिया-

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि इस प्रकरण में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 21.05.2020 में निर्देशित है कि सीवेज के 100 प्रतिशत शोधन तथा शोधित उत्प्रवाह के प्रयोग हेतु बजट, वित्तीय प्रावधान प्रदर्शित करते हुए कार्ययोजना केन्द्रीय प्रदूषण नियंत्रण बोर्ड को 30.06.2020 तक प्रेषित की जानी थी, जिसके सम्बन्ध में मुख्य सचिव, उत्तर प्रदेश के पत्र दिनांक 05.06.2020 द्वारा नगर विकास विभाग को समयबद्ध कार्यवाही के लिए निर्देश भी जारी किये गये थे। मा० अधिकरण द्वारा आदेश दिनांक 21.09.2020 में निर्देशित किया गया है कि सीवेज के 100 प्रतिशत शोधन एवं शोधित उत्प्रवाह के पुनः प्रयोग हेतु तैयार किये गये ऐक्शन प्लान के अनुपालन की स्थिति समय-पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रेषित की जानी है।

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि मा० एन०जी०टी० द्वारा उपरोक्त आदेश में दिनांक 01.07.2020 तक 100 प्रतिशत सीवेज शोधन हेतु इन्सिटु रेमिडियेशन कार्य किये जाने, एस०टी०पी० स्थापना प्रारम्भ किये जाने एवं समस्त ड्रेन्स को एस०टी०पी० से जोड़े जाने के निर्देश दिये गये हैं तथा उल्लंघन की दशा में पर्यावरणीय क्षतिपूर्ति अधिरोपण की मासिक दर निर्धारित की गई है।

बैठक में निर्णय लिया गया कि नगर विकास विभाग द्वारा मा० एन०जी०टी० के उपरोक्त आदेशों में निर्धारित की गई पर्यावरणीय क्षतिपूर्ति पर औचित्य सहित पुनर्विचार किये जाने तथा सीवेज शोधन एवं शोधित सीवेज के पुनः प्रयोग हेतु ऐक्शन प्लान तैयार कर मा० अधिकरण में शीघ्र दाखिल कर उसकी प्रति पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाय।

(कार्यवाही – अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास, सिंचाई एवं जल संसाधन, प्रबंध निदेशक, उ०प्र० जल निगम)

11. ओ०ए० सं० – 621/2018 महेन्द्र पाण्डेय बनाम युनियन ऑफ इण्डिया एवं अन्य

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि यह प्रकरण जनपद मुरादाबाद में रामगंगा नदी के तट पर पूर्व में अवैध रूप से स्थापित ई-वेस्ट प्रोसेसिंग इकाईयों द्वारा प्रोसेसिंग से जनित अपशिष्ट (ब्लैक पाउडर) के निस्तारण के सम्बन्ध में है। उक्त ब्लैक पाउडर को रामगंगा नदी के तट से हटा कर केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाईडलाइन के अनुसार जनपद-मुरादाबाद में ठोस अपशिष्ट प्रबन्धन साइट पर अस्थायी रूप से भण्डारित किया गया है। उक्त अस्थायी भण्डारित अपशिष्ट के अन्तिम निस्तारण हेतु ब्लैक पाउडर को वेस्ट प्रोसेसिंग साइट से जनपद अमरोहा में प्रस्तावित Treatment, Storage and Disposal Facility (TSDF) में प्रेषित किया जाना है। उक्त प्रस्तावित टी०एस०डी०एफ० का संचालन माह फरवरी, 2021 में प्रस्तावित है।

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि राज्य द्वारा की गई कार्यवाही को संकलित करते हुए मा० अधिकरण में कृत कार्यवाही की आख्या प्रेषित की जा चुकी है। सिंचाई विभाग, मुरादाबाद द्वारा उक्त ब्लैक पाउडर को अस्थायी भण्डारित स्थल से जनपद अमरोहा में प्रस्तावित टी०एस०डी०एफ० तक ले जाने हेतु आने वाले व्यय का आंकलन लगभग रु 96 लाख आंकलित किया गया है।

सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि ब्लैक पाउडर के निस्तारण हेतु पूर्व में मुख्य सचिव महोदय की अध्यक्षता में आहूत बैठक

दिनांक 26.09.2018 में निम्न 04 विकल्पों पर विचार-विमर्श किया गया :-

विकल्प 1	जिलाधिकारी मुरादाबाद द्वारा ग्राम फाजलपुर, तहसील सदर मुरादाबाद में चिन्हित 5.5 एकड़ भूमि पर Secured Landfill Site का निर्माण कर रामगंगा नदी के तट पर निस्तारित ब्लैक पाउडर को निस्तारित किया जाना।
विकल्प 2	नगर निगम, मुरादाबाद द्वारा पूर्व में विकसित लैंडफिल साइट में अस्थायी रूप से ब्लैक पाउडर का सुरक्षित भण्डारण किया जाना।
विकल्प 3	ब्लैक पाउडर का निस्तारण प्राधिकृत टी0एस0डी0एफ0 से कराया जाना।
विकल्प 4	अमरोहा उत्तर प्रदेश में प्रस्तावित टी0एस0डी0एफ0-के संचालन के उपरांत ब्लैक पाउडर का स्थाई निस्तारण।

उक्त बैठक दिनांक 26.09.2018 में विचार-विमर्श के उपरान्त विकल्प सं0-1, 2, 3 पर वैज्ञानिक/वाणिज्यिक फिजीबिलिटी न होने के दृष्टिगत मुख्य सचिव, उत्तर प्रदेश शासन द्वारा उक्त ब्लैक पाउडर का निस्तारण जनपद अमरोहा में प्रस्तावित टी0एस0डी0एफ0 के माध्यम से कराये जाने हेतु निर्देशित किया गया।

अद्यतन बैठक दिनांक 02.12.2020 में विचार-विमर्श के उपरान्त निम्न निर्णय लिये गये :-

1- जिलाधिकारी, मुरादाबाद द्वारा उक्त कार्यवाही हेतु उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सिंचाई विभाग, नगर निगम एवं अन्य संबंधित विभागों की एक अंतर्विभागीय समिति बनाकर अस्थायी रूप से भण्डारित ब्लैक पाउडर को स्थल पर ही मानकों के अनुरूप निस्तारित किये जाने के सम्बन्ध में वित्तीय एवं तकनीकी आंकलन करते हुए आख्या 10 दिन के अन्दर प्रस्तुत की जाए।

(कार्यवाही - जिलाधिकारी, मुरादाबाद)

2- पूर्व में रामगंगा नदी के तट पर ब्लैक पाउडर निस्तारित करने वाले दोषियों की पहचान किये जाने हेतु जिलाधिकारी, मुरादाबाद, सिंचाई विभाग मुरादाबाद, नगर निगम मुरादाबाद, महाप्रबंधक, जिला उद्योग केन्द्र एवं क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुरादाबाद की संयुक्त समिति द्वारा 10 दिन के अन्दर की जाए।

(कार्यवाही - जिलाधिकारी, मुरादाबाद, सिंचाई विभाग, मुरादाबाद, नगर निगम, मुरादाबाद एवं क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुरादाबाद)

3- सिंचाई एवं जल संसाधन विभाग द्वारा उक्त ब्लैक पाउडर के परिवहन एवं मानकों के अनुरूप निस्तारण में होने वाले व्यय का आंकलन करते हुए रिपोर्ट 10 दिन के अन्दर प्रस्तुत की जाए तथा आवश्यक धनराशि की व्यवस्था की कार्यवाही की जाय।

(कार्यवाही - प्रमुख सचिव, सिंचाई एवं जल संसाधन विभाग)

4- उक्त ब्लैक पाउडर का सुरक्षित स्थायी निस्तारण किये जाने हेतु प्रस्तावित व्यय का वहन बॉड ऑनर्स के Extended Producer Responsibility के अंतर्गत कराये जाने की सम्भावना के परीक्षण हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड को पत्र प्रेषित किया जाए।

(कार्यवाही - सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड)

12. ओ0ए0 संख्या-681/2018 News item published in "The Times of India" Authored by Shri Vishwa Mohan titled "NCAP with multiple timelines to clean air in 102 cities to be released around August 15"

1- बैठक में उ0प्र0 राज्य के अंतर्गत नॉन अटेनमेंट शहरों में वायु प्रदूषण नियंत्रण हेतु लागू कार्ययोजनाओं के अंतर्गत विभिन्न कार्यों की प्रगति एवं

मा0 एन0जी0टी0 द्वारा पारित आदेशों के अनुपालन की स्थिति की समीक्षा की गयी। सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि प्रदेश में चिन्हित 15 नॉन अटेंमेंट शहरों में वायु प्रदूषण नियंत्रण की कार्ययोजनाओं का क्रियान्वयन कराया जा रहा है। उक्त के अतिरिक्त अन्य दो शहरों यथा मेरठ एवं गोरखपुर को भी नॉन अटेंमेंट शहरों के रूप में चिन्हित किया गया है। मेरठ की कार्ययोजना का निरूपण कर उसे अनुमोदनार्थ केन्द्रीय प्रदूषण नियंत्रण बोर्ड के समक्ष प्रस्तुत किया जा चुका है तथा गोरखपुर की कार्ययोजना का निरूपण का कार्य वर्तमान में उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा जिला पर्यावरण समिति, गोरखपुर से सूचनायें इत्यादि प्राप्त कर किया जा रहा है। उक्त के अतिरिक्त बैठक में मा0 एन0जी0टी0 के आदेश दिनांक 21.08.2020 में दिये गये निर्देशों के अनुपालन की स्थिति की समीक्षा की गयी तथा निम्न निर्णय लिये गये:-

1- गोरखपुर की वायु प्रदूषण नियंत्रण योजना के निरूपण हेतु समस्त वांछित सूचनायें एक सप्ताह के अंतर्गत उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध करा दी जाय।

(कार्यवाही – जिलाधिकारी/अध्यक्ष, जिला पर्यावरण समिति, गोरखपुर)

2- वायु प्रदूषण से संबंधित शिकायतों के निवारण हेतु विकसित समीर एप एवं स्वच्छ वायु एप पर प्राप्त शिकायतों से संबंधित विभागों द्वारा 01 सप्ताह के अन्दर शिकायतों का निस्तारण करते हुए आख्या प्रेषित की जाय।

(कार्यवाही- नगर आयुक्त, गाजियाबाद, सी0ई0ओ0.नोएडा एथॉरिटी, जिलाधिकारी, गाजियाबाद एवं क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद, नोएडा एवं मेरठ)

3- लीगेसी वेस्ट का निस्तारण एवं उ0प्र0 में लीगेसी वेस्ट की जी0आई0एस0 मैपिंग का कार्य प्राथमिकता के आधार पर सुनिश्चित कराते हुए अनुपालन सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को एक सप्ताह में प्रेषित किया जाना सुनिश्चित किया जाय।

(कार्यवाही – प्रमुख सचिव, नगर विकास विभाग)

4- बैठक के दौरान 500 से अधिक ए0क्यू0आई0 आने की दशा में पर्यावरणीय इमरजेंसी को आपदा के रूप में सम्मिलित कर इमरजेंसी रिस्पॉंस सिस्टम विकसित किये जाने हेतु राज्य आपदा प्रबंधन प्राधिकरण द्वारा इस संबंध में राष्ट्रीय आपदा प्रबंधन प्राधिकरण एवं पर्यावरण, वन एवं जल वायु परिवर्तन मंत्रालय, भारत सरकार से भी दिशा-निर्देश प्राप्त कर मा0 राष्ट्रीय हरित अधिकरण द्वारा जारी निर्देशों के अनुपालन हेतु कार्यवाही की जाय तथा आपदा की स्थिति में की जाने वाली कार्यवाही की सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को एक सप्ताह में प्रेषित की जाय।

(कार्यवाही-मुख्य कार्यपालक अधिकारी, उ0प्र0 राज्य आपदा प्रबंधन प्राधिकरण)

5- मा0 एन0जी0टी0 के आदेश दिनांक 21.08.2020 के द्वारा निर्देश दिये गये कि ओवरसाइट समिति की संस्तुतियों का अनुपालन संबंधित विभागों से सुनिश्चित कराया जाये। इस संबंध में सभी संबंधित विभागों को ओवरसाइट समिति की रिपोर्ट के बिंदुओं पर अनुपालन आख्या 01 सप्ताह के अन्दर पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड के समक्ष प्रस्तुत करने हेतु निर्देशित किया गया।

6- माननीय एन0जी0टी0 के आदेशानुसार ध्वनि प्रदूषण नियंत्रण की कार्ययोजना के संबंध में गृह विभाग पूर्व में दिये गये निर्देशानुसार परिवहन विभाग से समन्वय स्थापित कर कार्ययोजना तैयार करें तथा विलम्बतम दिनांक 15.12.2020 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग एवं उ0प्र0 प्रदूषण

नियंत्रण बोर्ड को उपलब्ध कराये।

(कार्यवाही – अपर मुख्य सचिव/प्रमुख सचिव, गृह एवं परिवहन विभाग)

3- उक्त के अतिरिक्त मुख्य सचिव महोदय द्वारा समस्त वादों के संबंध में निम्न कार्यवाही के भी निर्देश दिये गये :-

1- उक्त समस्त वादों में सभी संबंधित विभागों द्वारा मा0 एन0जी0टी0 द्वारा निर्धारित टाइमलाईन के अनुसार कार्यवाही करते हुए अनुपालन सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन को ई-मेल soenvups@rediffmail.com एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को ई-मेल ms@uppcb.com पर दिनांक 15.12.2020 तक अनिवार्य रूप से उपलब्ध करायी जाय।

2- जिन कार्यों में टाइमलाईन के अंतर्गत कार्यवाही नहीं हुयी है तथा उनमें यदि अनुचित विलम्ब हुआ है तो दोषी अधिकारियों को चिन्हित कर उनके विरुद्ध कार्यवाही कर अनुपालन आख्या मा0 एन0जी0टी0 में दाखिल कर उसकी प्रति पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन को ई-मेल soenvups@rediffmail.com एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को ई-मेल ms@uppcb.com पर उपलब्ध करायी जाय।

3- जिन कार्यों में विलम्ब औचित्यपूर्ण है उनमें औचित्य के साथ टाइमलाईन एक्सटेंशन एवं पर्यावरणीय क्षतिपूर्ति की माफी हेतु प्रार्थना पत्र मा0 एन0जी0टी0, नई दिल्ली में दाखिल करायें तथा उसकी प्रभावी पैरवी सुनिश्चित कर उचित आदेश प्राप्त किया जाय।

4- सभी संबंधित विभागों द्वारा या तो मा0 एन0जी0टी0 के आदेशों का समयबद्ध अनुपालन करें, और यदि विभाग को आदेश के अनुपालन में कोई कठिनाई हो तो मा0 एन0जी0टी0 अथवा सक्षम न्यायालय के समक्ष अनुरोध करके आदेशों में आवश्यक संशोधन करा लें।

अन्त में बैठक धन्यवाद ज्ञापन के साथ सम्पन्न हुई।

Digitally signed by सुधीर गर्ग
Date: Fri Dec 11 11:29:29 IST
2020
Reason: Approved

(सुधीर गर्ग)

प्रमुख सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या- N.G.T-645/81-7-2020-44(रिट)/2016 टी.सी.-2

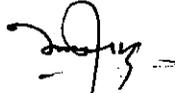
लखनऊ : दिनांक : 11 दिसम्बर, 2020

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/अवस्थापना एवं औद्योगिक विकास/सिंचाई एवं जल संसाधन/कृषि/पंचायती राज/चिकित्सा, स्वास्थ्य एवं परिवार कल्याण/ग्राम्य विकास/ऊर्जा/परिवहन/लघु सिंचाई एवं भूगर्भ जल/आवास एवं शहरी नियोजन/खाद्य एवं रसद/नमामि गंगे एवं ग्रामीण जलापूर्ति/सूक्ष्म, लघु एवं मध्यम उद्यम निर्यात प्रोत्साहन/ भूतत्व एवं खनिकर्म/लोक निर्माण विभाग, उ0प्र0 शासन।

- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०।
- 3- जिलाधिकारी, कानपुर नगर/कानपुर देहात/मुशदाबाद/गाजियाबाद/अयोध्या।
- 4- मुख्य कार्यपालक अधिकारी, यूपीसीडा, कानपुर।
- 5- प्रबन्ध निदेशक, उ०प्र० जल निगम, लखनऊ।
- 6- निदेशक, उद्योग, उ०प्र० कानपुर।
- 7- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 8- मुख्य कार्यपालक अधिकारी, नोएडा (गौतमबुद्ध नगर)।
- 9- स्टॉफ ऑफिसर, मुख्य सचिव, उ०प्र० शासन।
- 10- निजी सचिव, प्रमुख सचिव/सचिव/विशेष सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
- 11- गार्ड फाइल।

आज्ञा से,


(भारत प्रसाद)

अनु सचिव।

**Reply on Points of Discussion in OA 200/2014 “M. C. Mehta vs. Union of India”
for meeting of Oversight Committee, NGT, UP, Lucknow scheduled on 27.01.2021
at 11:00 am through V/C**

Sl.	Points of Discussion	Reply																																																
1	Has there been any progress in removal of Chromium dump at Rania? Has CPCB calculated and imposed EC?	Not related to U. P. Jal Nigam.																																																
2	Status of Drains to be tapped. Deadlines for ongoing work was 01.07.2020 and for work not yet started was 31.12.2020 What is progress so far?	<p>The stretch of River Ganga in UP is divided in two phases viz Phase-I Segment B (Bijnor to Kanpur), and Phase-II Segment B (Kanpur to UP border). The status of I&D of drains discharging in River Ganga as follows:</p> <p>Status of tapping of 86 drains in Phase-I, Segment-B: -</p> <table border="1"> <thead> <tr> <th>Sl.</th> <th>Description</th> <th>No. of Drains</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Drains not requiring Tapping</td> <td>9</td> </tr> <tr> <td>2</td> <td>Drain Tapped</td> <td>32</td> </tr> <tr> <td>3</td> <td>Drain to be Covered in ongoing Schemes</td> <td>26</td> </tr> <tr> <td>4</td> <td>Drain to be Covered in sanctioned Schemes</td> <td>10</td> </tr> <tr> <td>5</td> <td>Drain to be Covered in Projects Submitted for approval</td> <td>8</td> </tr> <tr> <td>6</td> <td>Drain to be Covered in Projects under Preparation</td> <td>1</td> </tr> <tr> <td></td> <td align="center">Total</td> <td align="center">86</td> </tr> </tbody> </table> <p>Status of tapping of 215 drains in Phase-II, Segment-B:-</p> <table border="1"> <thead> <tr> <th>Sl.</th> <th>Description</th> <th>No. of Drains</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Drains not requiring Tapping</td> <td>14</td> </tr> <tr> <td>2</td> <td>Drain Tapped</td> <td>82</td> </tr> <tr> <td>3</td> <td>Drain to be Covered in ongoing Schemes</td> <td>40</td> </tr> <tr> <td>4</td> <td>Drain to be Covered in sanctioned Schemes</td> <td>35</td> </tr> <tr> <td>5</td> <td>Drain to be Covered in Projects Submitted for approval</td> <td>20</td> </tr> <tr> <td>6</td> <td>Drain to be Covered in Projects under Preparation</td> <td>17</td> </tr> <tr> <td></td> <td align="center">Total</td> <td align="center">215</td> </tr> </tbody> </table> <p>List of Drains Annexed. (Annexure -1)</p>	Sl.	Description	No. of Drains	1	Drains not requiring Tapping	9	2	Drain Tapped	32	3	Drain to be Covered in ongoing Schemes	26	4	Drain to be Covered in sanctioned Schemes	10	5	Drain to be Covered in Projects Submitted for approval	8	6	Drain to be Covered in Projects under Preparation	1		Total	86	Sl.	Description	No. of Drains	1	Drains not requiring Tapping	14	2	Drain Tapped	82	3	Drain to be Covered in ongoing Schemes	40	4	Drain to be Covered in sanctioned Schemes	35	5	Drain to be Covered in Projects Submitted for approval	20	6	Drain to be Covered in Projects under Preparation	17		Total	215
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3	As an interim measure bio /Phytoremedian work to be started from 01.11.2019 on untapped drains. What is the current status with reference to this work and has EC imposed by CPCB realized?	Not related to UP Jal Nigam.																																																
4	At present how many STP's are functional and how many are non-operational?	<p>The State has 104 existing STPs out of which O & M of 66 STPs are being taken up by UPJN. The status of 66 STPs is as follows:-</p> <ol style="list-style-type: none"> Operational – 64 STPs. Not operational – 02 STPs (at Banda, 4 MLD and Loni, 30 																																																

Sl.	Points of Discussion	Reply
	<p>Further, how many new STPs are under construction and what is the target of their completion?</p> <p>Has CPCB calculated and imposed EC on STPs which did not meet the timeline?</p>	<p>MLD).</p> <p>To make these STPs operational, the bids received for rehabilitation of these STPs have been approved by State Level Technical Committee (SLTC) in the meeting held on 02.11.2020. LOA for Loni STP has been issued to M/s VA Tech Wabag Limited on 24.11.2020 and is likely to be completed by 28.02.2021. LOA for Banda STP has been issued to M/s Verdhmanh Engineering Works Pvt., Delhi Ltd. on 25.11.2020 and is likely to be completed by 31.04.2021.</p> <p>The list is annexed herewith. (Annexure – 2)</p> <p>Not related to UP Jal Nigam.</p>
5	<p>What is the present Status of CETPs in the state? Provide complete details.</p>	
6	<p>The report regarding e-flow in rivers other than Ganga from IIT Delhi was to be received in December, 2020. In case, it has been received, provide relevant information.</p>	<p>Not related to UP Jal Nigam.</p>
7	<p>What latest enforcement has been done to prevent illegal sand mining? Provide latest data.</p>	<p>Not related to UP Jal Nigam.</p>
8	<p>Any action taken against the slaughter houses for discharging waste into rivers?</p>	<p>Not related to UP Jal Nigam.</p>
9	<p>It was reported that in Jajmau 20 MLD work has started. However, in Banther, STP is at sanctioning stage and at Unnao at project formulation stage. Compensation in this regard to be calculated by CPCB. Details required with reference to the three STPs from UPPCB. U.P. Jal Nigam and NMCG.</p>	<p>Not related to UP Jal Nigam.</p>
10	<p>Status of project of Rs. 245 crores sent for</p>	<p>Not related to UP Jal Nigam.</p>

Sl.	Points of Discussion	Reply												
	development of Biodiversity parks to NMCG.													
11	What is the status of demarcation of flood plain zones and preventing encroachments on the river banks? Provide details regarding action taken for encroachment.	Not related to UP Jal Nigam.												
12	What is the current status of FSSTP in the State?	<p>Letter of Acceptance has been issued for construction of 60 FSSTPs. Installation of FSSTPs at Jhansi and Unnao has been completed and construction at 54 locations is under progress. Status of 60 FSSTPs is as follows:-</p> <p>The State has proposed to cover all the ULBs by year 2023.</p> <table border="1"> <thead> <tr> <th>Name of City</th> <th>Nos.</th> <th>Status</th> </tr> </thead> <tbody> <tr> <td>Jhansi, Unnao</td> <td>2</td> <td>Operational</td> </tr> <tr> <td>Loni, Lakhimpur, Raebareli, Modinagar, Aligarh, Shahjahanpur, Ayodhya, Shamli, Baraut, Hapur, Khurja, Hathras, Amroha, Badaun, Farukhabad, Hardoi, Sitapur, Bahraich, Gonda, Jhansi, Latitpur, Banda, Fatehpur, Basti, Deoria, Saharanpur, Mathura, Rampur, Mujaffarnagar, Lucknow, Kanpur, Agra, Meerut, Varanasi, Prayagraj, Ghaziabad, Gorakhpur, Etawah, Firozabad, Mainpuri, Sultanpur, Bulandsahar, Faizabad, Moradabad, Pilibhit, Chandausi, Orai, Akbarpur, Maunath Bhanjan, Mirzapur, Balia, Ghazipur, Chunar</td> <td>54</td> <td>Construction started</td> </tr> <tr> <td>Pt. Deen Dayal Upadhaya nagar, Azamgarh, Shikohabad, Jaunpur</td> <td>4</td> <td>Letter of Award issued. Work to start after availability of land.</td> </tr> </tbody> </table>	Name of City	Nos.	Status	Jhansi, Unnao	2	Operational	Loni, Lakhimpur, Raebareli, Modinagar, Aligarh, Shahjahanpur, Ayodhya, Shamli, Baraut, Hapur, Khurja, Hathras, Amroha, Badaun, Farukhabad, Hardoi, Sitapur, Bahraich, Gonda, Jhansi, Latitpur, Banda, Fatehpur, Basti, Deoria, Saharanpur, Mathura, Rampur, Mujaffarnagar, Lucknow, Kanpur, Agra, Meerut, Varanasi, Prayagraj, Ghaziabad, Gorakhpur, Etawah, Firozabad, Mainpuri, Sultanpur, Bulandsahar, Faizabad, Moradabad, Pilibhit, Chandausi, Orai, Akbarpur, Maunath Bhanjan, Mirzapur, Balia, Ghazipur, Chunar	54	Construction started	Pt. Deen Dayal Upadhaya nagar, Azamgarh, Shikohabad, Jaunpur	4	Letter of Award issued. Work to start after availability of land.
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Details of under construction STPs in the State

Annexure - 2

Sl.No	Activity	Name & Capacity of Projects/Units (Existing and Required)			Expected Commissioning dates of projects being undertaken	Present Status
		Name	Nos.	Capacity (MLD)		
1	STPs & I&D etc.	Ramna	1	50	Mar-21	93.00%
2		Ramnagar	1	10	Mar-21	85.00%
3		Mathura	1	30	Apr-21	82.06%
4		Shuklaganj	1	5	Oct-21	BEP under review
5		Unnao	1	15	Oct-21	26.50%
6		Kanpur	1	30	Oct-21	30.00%
7		Naini, Fafamau, Jhunsi	3	72	Sep-21	37.50%
8		Etawah	1	21	Apr-21	57.50%
9		Kasganj	1	15	Jul-21	57.50%
10		Sultanpur	3	17	Nov-21	24.00%
11		Jaunpur	1	30	Oct-21	18.50%
12		Chunar	1	0.01	Mar-21	85.00%
13		Muzaffarnagar	2	54.5	Feb-22	5.00%
14		Budhana	1	10	Feb-22	5.00%
15		Baghpat	1	14	Dec-21	24.50%
16		Moradabad	1	25	Mar-22	Land Issue
17		Lucknow	2	40	Dec-22	(LOA Issued on 17.09.2020 but matter sub-judice)
18		Bulandshahar	1	40	Dec-21	76.00%
19		Hapur	1	30	Mar-22	40.00%
20		Mirzapur	1	7	Mar-22	60.00%
21		Bareilly	1	35	Mar-22	55.00%
22		Aligarh	1	45	May-21	68.00%
23		Rae Bareilly	1	18	Dec-21	70.00%
24		Etah	1	24	Dec-20	96.00%
25		Modinagar	1	20	Dec-20	90.00%
26		Shahjahanpur	1	40	Dec-22	3.00%
27		Lucknow	1	120	Dec-20	30.00% (As per letter no -6801 /nau-5-2020-35 Budget/2020 dt 31.12.2020 of Nagar Vikas, GoUP, Balance works to be funded under AMRUT, DPR under prep.)
28		Jhansi	1	26	Mar-21	90.00%
29		Kanpur	1	15	Mar-21	98.00%
		Total	35	791.51		

POINTS OF DISCUSSION WITH REGARD TO OA NO. 200/2014 M.C MEHTA VERSUS UNION OF INDIA

S.No	Points of discussion	Current Status																					
1	Has there been any progress in removal of Chromium dump at Rania? Has CPCB calculated and imposed EC?	<ul style="list-style-type: none"> ➤ For removal of Chromium waste dumped at Khanchandpur, Rania Kanpur Dehat, the funds of Rs 23.44 Crore has been released by State Government and work is being done by UPSIDA. ➤ Tender has been floated by UPSIDA for lifting of hazardous waste to nearby TSDF and they have informed that they have floated tenders three times but only one bid was received and the cost mentioned by bidder was more than the proposed cost. So the tender has been cancelled. Fresh tenders will be floated with revised tender conditions. ➤ Environmental Compensation of Rs 280.01 Crore imposed against six defaulter units. ➤ D.M. Kanpur Dehat has issued RC against the defaulter six units. Chief Secretary, Govt of UP has directed him to transfer the RC to D.M. Kanpur Nagar if property of defaulters are in Kanpur Nagar. 																					
2	Status of Drains to be tapped. Deadlines for ongoing work was 1.7.2020 and for work not yet started was 31.12.2020. What is progress so far?	<p><u>As per information provided by U.P. Jal Nigam on 22.01.2020</u></p> <p>The stretch of River Ganga in UP is divided in two phases viz Phase-I Segment B (Bijnor to Kanpur), and Phase-II Segment B (Kanpur to UP border). The status of I&D of drains discharging in River Ganga as follows:</p> <p>Status of tapping of 86 identified drains in Phase-I, Segment-B</p> <table border="1" data-bbox="768 1135 1824 1421"> <thead> <tr> <th colspan="2" data-bbox="768 1135 1598 1179">Description</th> <th data-bbox="1598 1135 1824 1179">No. of drains</th> </tr> </thead> <tbody> <tr> <td colspan="2" data-bbox="768 1179 1598 1219">Tapping Not Required</td> <td data-bbox="1598 1179 1824 1219">9</td> </tr> <tr> <td colspan="2" data-bbox="768 1219 1598 1260">Partially Tapped</td> <td data-bbox="1598 1219 1824 1260">5</td> </tr> <tr> <td colspan="2" data-bbox="768 1260 1598 1300">Tapped</td> <td data-bbox="1598 1260 1824 1300">32</td> </tr> <tr> <td colspan="2" data-bbox="768 1300 1598 1341">Untapped</td> <td data-bbox="1598 1300 1824 1341">40</td> </tr> <tr> <td data-bbox="768 1341 869 1382">A.</td> <td data-bbox="869 1341 1598 1382">To be tapped in project under Construction</td> <td data-bbox="1598 1341 1824 1382">26</td> </tr> <tr> <td data-bbox="768 1382 869 1421">B.</td> <td data-bbox="869 1382 1598 1421">To be tapped in sanctioned projects (Under</td> <td data-bbox="1598 1382 1824 1421">10</td> </tr> </tbody> </table>	Description		No. of drains	Tapping Not Required		9	Partially Tapped		5	Tapped		32	Untapped		40	A.	To be tapped in project under Construction	26	B.	To be tapped in sanctioned projects (Under	10
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3	As an interim measure bio/phytoremediation work to be started from 1.11.2019 on untapped drains. What is the current status with reference to this work and has EC imposed by CPCB realized?	Pertains to Urban Development Department.																																				
4	At present how many STPs are functional and how many are non-operational? Further, how many new STPs are under construction and what is the target of their completion? Has CPCB calculated and imposed EC on STPs which did	<p>Status of Sewage Treatment Plants (STPs) in Uttar Pradesh</p> <table border="1"> <thead> <tr> <th>S.N</th> <th>Sewage Treatment Plant in UP</th> <th>Number</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Total STP (Operational + Not Operational)</td> <td>105</td> </tr> </tbody> </table>	S.N	Sewage Treatment Plant in UP	Number	1	Total STP (Operational + Not Operational)	105																														
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	not meet the timelines?	2	Operational STP	100
		2	STP Achieving Norms	81
		2	STP Not Achieving Norms	19
		3	STP Not In Operation	5
		4	STP in under Construction	62
5	What is the present status of CETPs in the state? Provide complete details.	Status of Common Effluent Treatment Plants (CETPs) in Uttar Pradesh		
		S.N	CETPs in UP	Number
		1	Total CETP (Operational + Not Operational)	7
		2	Operational CETP	7
			CETP Achieving Norms	6
			CETP Not Achieving Norms	1
		3	CETP Not In Operation	0
6	The report regarding e-flow in rivers other than Ganga from IIT Delhi was to be received in December, 2020. In case, it has been received, provide relevant information.	<u>As per information provided by Irrigation Department on 15.01.2020</u>		
		<p>Government of India, Notified the minimum environmental flow (E-Flow) at Bhimgoda (Haridwar) Barrage, Bijnor Barrage, Narora Barrage & Kanpur Barrage by the Gazette Notification no. 4009 dated 10.10.2018</p> <p>The irrigation department tried their best to maintain the E-flow at the downstream of the barrages are complying the Hon'ble NGT order for maintaining</p>		

		<p>minimum environmental flow (E-Flow) at Bhimgoda (Haridwar) Barrage, Bijnor Barrage, Narora Barrage& Kanpur Barrage as per Gazette of India Notification.</p> <p>E-flow in rivers other than Ganga from IIT Delhi is to be obtained from Irrigation Department</p>
7	What latest enforcement has been done to prevent illegal sand mining? Provide latest data.	Pertains to Mining department.
8	Any action taken against the slaughter houses for discharging waste into rivers?	35 Number Slaughtering units are under operation. 25 units discharge their treated effluent as per norms on land. 10 Units discharge their treated effluent as per norms into different drains which ultimately meets either river Yamuna/Ganga through tributary rivers. List of 10 number slaughter units is attached.
9	It was reported that in Jajmau 20 MLD work has started. However, in Banther, STP is at sanctioning stage and at Unnao at project formulation stage. Compensation in this regard to be calculated by CPCB. Details required with reference to the three STPs from UPPCB, U.P.Jal Nigam and NMCG.	<p><u>20 MLD CETP Jajmau</u></p> <ul style="list-style-type: none"> ➤ All the operational Tannery units have installed PETP. At present PETP treated effluent of tanneries goes to CETP of 36 MLD capacity (9 MLD Tannery Effluent and 27 MLD Domestic Effluent), operated by UP Jal Nigam. This treated effluent is mixed with treated domestic effluent from STP installed at Jajmau CETP area and is discharged through irrigation channel. ➤ For Jajmau Tannery cluster, NMCG has approved 20 MLD CETP (dilution based) as per NGT direction worth Rs. 554 Crore. The proposal was consented by the tannery association and the Government of U.P. ➤ The SPV has committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for modified PETP. Rest 392 Crores will be borne by NMCG. ➤ SPV has allotted the work of construction of CETP to M/s VA Tech Wa Bag Ltd. after finalizing the tender and estimated time of completion is 24 months i.e. December 2021 <p><u>15 MLD STP Village-Dakari, Pargana-Hadaha,Unnao</u></p> <ul style="list-style-type: none"> • State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 15 MLD capacity SBR technology based STP at Village-Dakari, Pargana-Hadaha, Tehsil and District-Unnao under Namami Gange Programme.

		<p>Presently STP is under construction and completion period of this STP is October, 2021 as information provided by U.P. Jal Nigam, Unnao.</p> <p><u>5 MLD STP Village-Katari Peeparkheda, Gangaghat, Shuklaganj Unnao</u></p> <ul style="list-style-type: none"> State board has issued Consent to Establish (CTE) to U.P. Jal Nigam, Unnao for installation of 5 MLD capacity SBR technology based STP at Village-Katari Peeparkheda, Gangaghat, Shuklaganj, Tehsil and District-Unnao under Namami Gange Programme. Presently construction work of STP is not started due to land dispute. Completion period of this STP is October, 2021 as information provided by U.P. Jal Nigam, Unnao. 																												
10	Status of Project of Rs.245 crores sent for development of Biodiversity parks to NMCG.	Pertains to SMCG/ Environment, Forest and Climate Change Department.																												
11	What is the status of demarcation of flood plain zones and preventing encroachments on the river banks? Provide details regarding action taken for encroachments.	<p><u>As per information provided by Irrigation Department on 15.01.2020</u></p> <p>Notification for Flood Plain issued by UP Government wide No.-164/2020/2031/20-27-SI-4-07 (NGT) /16TC, dated 04-09-2020.</p> <p>Flood Plain demarcation on Ground is in progress.983 No. Pillars have been Constructed and fixed as flood plain zone boundary pillars.</p>																												
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Chief Engineer (Ganga), Irrigation & Water Resource Department, UP

**Compliance Status of Hon'ble NGT Judgment dated 13th August 2020 in
the matter of OA No. 200/2014 MC Mehta Vs Union of India and
Others**

Para No.	Direction form Hon'ble NGT dated 13.08.2020	Compliance
28 ii (c)	Demarcation of flood plain zones and preventing encroachments thereof.	<p>Notification for Flood Plain was issued by UP Government wide No.-164/2020/2031/20-27-SI-4-07 (NGT)/16TC, dated 04-09-2020.</p> <p>Flood Plain demarcation on Ground is in progress. 983 Pillars have been Constructed and fixed as flood plain zone boundary pillars.</p>
28 ii (d)	Maintenance of e-flow	<p>Government of India, Notified the minimum environmental flow (E-Flow) at Bhimgoda (Haridwar) Barrage, Bijnor Barrage, Narora Barrage & Kanpur Barrage by the Gazette Notification no. 4009 dated 10.10.2018</p> <p>The irrigation department has tried its their best to maintain the E-flow at the downstream of the barrages and is complying with the Hon'ble NGT order for maintaining minimum environmental flow (E-Flow) at Bhimgoda (Haridwar) Barrage, Bijnor Barrage, Narora Barrage & Kanpur Barrage as per Gazette of India Notification.</p>

[Signature]
27/11/2021
E.E IAP-3
Lucknow

[Signature]
27/11/2021
S.E, IAPC-1
LUCKNOW

[Signature]
27/11/21
C.E. (W.R.)
& W.R. Deptt.
U.P. Lucknow

Directorate of Geology and Mining, UP
NGT, UP Lucknow in the matter of O.A. NO. 200/2014
M.C. Mehta vs Union of India

Date 25.01.2021

विभाग द्वारा उपखनिज बालू/मोरम, बजरी/बोल्डर आदि के सम्बन्ध में अवैध खनन/परिवहन को नियंत्रित किये जाने हेतु की गयी कार्यवाही(माह दिसम्बर-2020 तक) का विवरण :-

Sr. no.	Points	Details
1	Number of raids	अवैध खनन/परिवहन के 14335 प्रकरणों में कार्यवाही गयी।
2	Number of FIRs lodged	सम्बन्धित थानों में 532 एफ0आई0आर0 दर्ज करायी गयी।
3	Number of complaints lodged	सम्बन्धित सक्षम न्यायालयों में 1718 परिवाद योजित किये गये हैं।
4	Compounding amount	रु0 60.73 करोड़ की धनराशि क्षतिपूर्ति के रूप में वसूल की गयी है।
5	Status of integrated Mining Surveillance System (IMSS) in the State	IMSS के अर्न्तगत खनन क्षेत्रों के Geo-fencing, कार्यरत बालू/मोरम की खदानों पर PTZ Camera, खनन क्षेत्र से निकासी स्थल पर खनिजों के वाहनों के मापन हेतु कैमरे युक्त Weigh-Bridge स्थापित करते हुए इसे निदेशालय स्थित कमाण्ड सेन्टर से Integrate किया गया है। वर्तमान में 36000 वाहनों का पंजीकरण तथा 310 Weigh-Bridge स्थापित किये गये हैं।
6	Details of weigh bridges installed in mining areas and integrated with State Command Centre.	

R-railetter-4


 (अनिल कुमार शर्मा)
 (अनिल कुमार शर्मा)
 मुख्य खान अधिकारी

Status of 86 drains in Phase - I, Segment - B										
S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks
1	Bijnor	Hemraj drain/Bijnor drain	Ganga	6.4	Tapped	Information to be provided by ULB	Bijnor STP	24	Operational	
2	Nazibabad	Chhoyya Drain	Ganga	4.66	Tapping not required	-do-	N. A.	N. A.	N. A.	Not pertaining to U. P. Jai Nigam, Industrial drain, action to be taken by UPCCB.
3	Khatauli	Sugar mill nala	Kali	-	Tapping not required	-do-	N. A.	N. A.	N. A.	Not pertaining to U. P. Jai Nigam, Industrial drain, action to be taken by UPCCB.
4	Modinagar	Kadarabad Drain	Kali	-	Untapped	-do-	Modinagar STP	20	Under Construction	Sewer Network is being laid under AMRUT. Upon completion, the sewage will flow through the sewer line result in no discharge in the drain. Progress - 90.00 % as on 15.01.2021
5	Meerut	Abu Nallah-1	Kali	39.22	Untapped	-do-	Pratap Vihar STP	14	N. A.	PRR submitted to SMCG dated 21.10.2020
6	Meerut	Abu Nallah-2	Kali	145.95	Untapped	-do-	Kamajpur STP	220	Under Tendering	Revised A&ES has been issued on 05.05.2020 and Bid document is being prepared by NMCG
7	Meerut	Slaughter House Drain /Odean Nala	Kali	113.73	Untapped	-do-	Kamajpur STP	220	Under Tendering	
8	Ghurmukheshwar	Gari Drain	Ganga	4	Tapped	-do-	Gari STP	3.4	Operational	
9	Gharabad	Fudhara drain	Ganga	-	Tapping not required	-do-	N. A.	N. A.	N. A.	Not pertaining to U. P. Jai Nigam, Industrial drain, action to be taken by UPCCB.
10	Rampur	Rampur drain	Ramganga	-	Tapped	-do-	Moradabad STP	14 & 15	Operational	
11	Moradabad	Jigar Colony	Ramganga	2.59	Tapped	-do-	Moradabad STP	58	Operational	
12	Moradabad	Kaighar Railway Station Drain	Ramganga	1.3	Tapped	-do-	Moradabad STP	58	Operational	
13	Moradabad	Prashat Neger drain (near Chandausi Road)	Ramganga	1.73	Tapped	-do-	Moradabad STP	58	Operational	
14	Moradabad	Jama Masjid Left Drain	Ramganga	0.5	Tapped	-do-	Moradabad STP	58	Operational	
15	Moradabad	Jama Masjid Right Drain	Ramganga	0.9	Tapped	-do-	Moradabad STP	58	Operational	
16	Moradabad	Lalbagh Drain	Ramganga	1.73	Tapped	-do-	Moradabad STP	58	Operational	
17	Moradabad	Navabpura Drain 1st	Ramganga	1.3	Tapped	-do-	Moradabad STP	58	Operational	
18	Moradabad	Navabpura Drain 2nd	Ramganga	1.3	Tapped	-do-	Moradabad STP	58	Operational	
19	Moradabad	Ghosiyar Drain	Ramganga	1.3	Tapped	-do-	Moradabad STP	58	Operational	
20	Moradabad	Jhabbu ka Nala	Ramganga	3.46	Tapped	-do-	Moradabad STP	58	Operational	
21	Moradabad	Dahera/ Datera Drain	Ramganga	3.02	Tapped	-do-	Moradabad STP	58	Operational	
22	Moradabad	Chakkar Ki Mialk (Mukarampur)	Ramganga	2.5	Untapped	-do-	Moradabad STP	58	Under Construction	Work is under Progress
23	Moradabad	Barbalan Drain	Ramganga	1.73	Untapped	-do-	Moradabad STP	58	Under Construction	Work is under Progress
24	Moradabad	Kudghar Drain	Ramganga	6.05	Untapped	-do-	Moradabad STP	58	Under Construction	LCR issued in Mar-2020 but Land is under legal dispute. The issue of land matter is under review at Hon'ble High Court, Allahabad and Revenue court. Alternate land is being identified by District Administration.
25	Moradabad	Vivekanand Hospital Drain (Left)	Ramganga	1.08	Untapped	-do-	Moradabad STP	25	Under Construction	
26	Moradabad	Vivekanand Hospital Drain (Right)	Ramganga	2.61	Untapped	-do-	Moradabad STP	25	Under Construction	
27	Moradabad	MIT Drain	Ramganga	7.5	Untapped	-do-	Moradabad STP	25	Under Construction	
28	Moradabad	Moksh Dham Drain	Ramganga	7.22	Untapped	-do-	Moradabad STP	25	Under Construction	
29	Moradabad	TDI City Drain	Ramganga	4.86	Untapped	-do-	Moradabad STP	25	Under Construction	
30	Moradabad	Moradabad drain (Karula drain)	Ramganga	26.11	Untapped	-do-	N. A.	N. A.	N. A.	PRR submitted to NMCG on dated 18.09.2020 for approval
31	Amroha	Bagad drain (river)	Ganga	-	Tapping not required	-do-	N. A.	N. A.	N. A.	Not pertaining to U. P. Jai Nigam, Industrial drain, action to be taken by UPCCB.
32	Hapur	Chhoyya Drain	Kali	-	Tapping not required	-do-	N. A.	N. A.	N. A.	Not pertaining to U. P. Jai Nigam, Industrial drain, action to be taken by UPCCB.
33	Hapur	Hapur Drain	Kali	6	Untapped	-do-	Hapur STP	30	Under Construction	Sewer Network is being laid under AMRUT. Upon completion, the sewage will flow through the sewer line result in no discharge in the drain. Progress - 40.00 % as on 15.01.2021
34	Hapur	Hapur Drain-1 (City drain)	Kali	25	Untapped	-do-	N. A.	N. A.	N. A.	DPR under review at HO, UPIN, Lucknow.

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks
35	Bulandshahr	Manan Road Nalla	Kali	7.77	Untapped	-do-	Bulandshahr STP	40	Under Construction	Sewer Network is being laid under AMRUT. Upon completion, the sewage will flow through the sewer line resulting in no discharge in the drain. Progress - 76.00 % as on 15.01.2021
36	Bulandshahr	(Bulandshahr-I) Adil nagar Nala	Kali	2.15	Untapped	-do-	Bulandshahr STP	40	Under Construction	
37	Bulandshahr	Chandhari Road (Bulandshahr-II)	Kali	6.18	Untapped	-do-	Bulandshahr STP	40	Under Construction	
38	Bulandshahr	Chel ghat	Kali	0.88	Untapped	-do-	Bulandshahr STP	40	Under Construction	
39	Bulandshahr	Narshai ghat	Kali	2.41	Untapped	-do-	Bulandshahr STP	40	Under Construction	
40	Bulandshahr	Adil Nagar 2	Kali	-	Untapped	-do-	Bulandshahr STP	40	Under Construction	
41	Bulandshahr	Kasi Bada	Kali	0.85	Untapped	-do-	Bulandshahr STP	40	Under Construction	
42	Bulandshahr	Faisalabad road	Kali	3.25	Untapped	-do-	Bulandshahr STP	40	Under Construction	
43	Bulandshahr	Behind Shandev mandir	Kali	-	Untapped	-do-	Bulandshahr STP	40	Under Construction	
44	Bulandshahr	Devpura	Kali	1.65	Untapped	-do-	Bulandshahr STP	40	Under Construction	
45	Bulandshahr	Bridge Dhamea Road	Kali	0.34	Untapped	-do-	Bulandshahr STP	40	Under Construction	
46	Bulandshahr	Behind chandunda mandir	Kali	0.4	Untapped	-do-	Bulandshahr STP	40	Under Construction	
47	Debal (Bulandshahr)	Neem nala	Kali	-	Tapping not required	-do-	N. A.	N. A.	Under Construction	Dry drain, not requiring tapping
48	Gulachi	Gulaothi Drain	Kali	6.91	Untapped	-do-	N. A.	N. A.	N. A.	DPR submitted to NMC&G on 04.08.2020 for approval BOD is less than 3 mg/l hence requires no treatment
49	Seohara	Nohra drain (Nasaya drain)	Ramganga	5.88	Tapping not required	-do-	N. A.	N. A.	N. A.	
50	Anupshahr	Anupshahr STP Drain-1	Ganga	0.81	Tapped	-do-	Anupshahr STP	1.7	Operational	
51	Anupshahr	Anupshahr STP Drain-2	Ganga	1.76	Tapped	-do-				
52	Barilly	Deveranaya Nala	Ramganga	62	Untapped	-do-	Barilly STP	63	Under Tendering	Tender to be invited. Bid document is being prepared by NMC&G. Registry of 1 (8000 sq. m) among 2 parcel of private land has been completed. For other parcel of land, conversion of land use is under process at district administration level.
53	Barilly	Chavri Nala (Chodari)	Ramganga		Untapped	-do-	Barilly STP	63	Under Tendering	
54	Barilly	Nakalya Nala	Ramganga		Untapped	-do-	Barilly STP	63	Under Tendering	Work in progress. Progress - 56.50% as on 15.01.2021
55	Kasganj	Kasganj drain	Kali	12.7	Untapped	-do-	Kasganj STP	15	Under Construction	
56	Farrukhabad	Bhainrogahat drain (Tokaghat)	Ganga	4	Untapped	-do-	Farrukhabad-Fatehgarh STP	43	Under Tendering	Revised A&E has been issued on 12.01.2021 by NMC&G
57	Farrukhabad	Dhinapur drain	Ganga	1	Untapped	-do-			Under Tendering	
58	Fatehgarh	Hathikhana Nala	Ganga	6.88	Untapped	-do-			Under Tendering	
59	Fatehgarh	Bagadiya Ghat drain	Ganga	1.31	Untapped	-do-			Under Tendering	
60	Fatehgarh	Ganti Nalla	Ganga	3.44	Untapped	-do-			Under Tendering	
61	Kannauj	Patta Nalla	Kali	7	Tapped	-do-	Kannauj	13	Operational	-
62	Kannauj	Chhemkail temple to Nadangapur village (Adanga nalla)	Kali	3	Tapped	-do-	Kannauj	13	Operational	
63	Kannauj	Tammi house to Sadaipur Village (Tammi nalla)	Kali	2	Tapped	-do-	Kannauj	13	Operational	-
64	Kannauj	Air force Nala	Ganga	-	Tapping not required	-do-	N. A.	N. A.	Operational	
65	Kannauj	Permyia Nala	Ganga	6.38	Tapped	-do-	Cluster of STPs at Jajmau	-	Operational	Storm water drain, Not to be tapped
66	Kannauj	Sisamanu Nala	Ganga	140.146	Tapped	-do-	Cluster of STPs at Jajmau	-	Operational	-
67	Kannauj	Terko Nala	Ganga	0.43	Tapped	-do-	Cluster of STPs at Jajmau	-	Operational	-
68	Kannauj	Parnath drain	Ganga	1.78	Tapped	-do-	Cluster of STPs at Jajmau	-	Operational	-
69	Kannauj	Muir drain	Ganga	3.25	Tapped	-do-	Cluster of STPs at Jajmau	-	Operational	-
70	Kannauj	Police line drain	Ganga	0.79	Tapped	-do-	Cluster of STPs at Jajmau	-	Operational	-
71	Kannauj	Jail drain	Ganga	1.22	Tapped	-do-	Cluster of STPs at Jajmau	-	Operational	-
72	Kannauj	Bhagwadas (Gupparghat Nala)	Ganga	2.38	Tapped	-do-	Cluster of STPs at Jajmau	-	Operational	-

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If Yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks
73	Kanpur	GOD Nala	Pandu	8.81	Tapped	-do-	Bingawan	210	Operational	
74	Kanpur	Ranighat drain	Ganga	1.89	Partially Tapped	-do-	Cluster of STPs at Jainau	-	Operational	DPR submitted to NMCG on 04.08.2020 for approval.
75	Kanpur	Dabka Nalla-I-II	Ganga	2.56	Tapped	-do-	Cluster of STPs at Jainau	-	Operational	
76	Kanpur	Sheela Bazar (Banggalighat nala)	Ganga	5.75	Tapped	-do-	Cluster of STPs at Jainau	-	Operational	
77	Kanpur	Budhiya ghat Drain	Ganga	2.34	Tapped	-do-	Cluster of STPs at Jainau	-	Operational	
78	Kanpur	Wazidpur Nala	Ganga	7.66	Tapped	-do-	Cluster of STPs at Jainau	-	Operational	
79	Kanpur	Ganda Nala	Pandu	55.09	Partially Tapped	-do-	Bingawan STP	210	Operational	DPR submitted for approval, 13.07 cr
80	Kanpur	Halwa Khand Nala	Pandu	11.44	Partially Tapped	-do-	Bingawan STP	210	Operational	DPR submitted for approval, 13.07 cr
81	Kanpur	Panki Nala (Thermal power)	Pandu	30	Untapped	-do-	Panki STP	30	Under Construction	Progress - 30.00% as on 15.01.2021
82	Kanpur	ICI Nala	Pandu	40	Untapped	-do-	Panki STP	30	Under Construction	DPR submitted to NMCG on 04.08.2020 for approval.
83	Kanpur	Sati Chauri	Ganga	2	Partially Tapped	-do-	N. A.	N. A.	N. A.	DPR submitted to NMCG on 04.08.2020 for approval.
84	Kanpur	Golghat Nala	Ganga	1.44	Partially Tapped	-do-	N. A.	N. A.	N. A.	Loni Drain carries Approx 2.0 MLD untreated domestic waste water from the habitation of some part of Umnao city and approx 5.72 MLD industrial treated water of industrial area Site -1 & Site -2, Chandpur and Jamnuka, Umnao. Loni drain covering the distance of about 60 K.M. from Umnao city often remains dry near Bihar, District Umnao before meeting to the River Ganga.
85	Umnao	Loni Drain	Ganga	-	Tapping not required	-do-	N. A.	N. A.	N. A.	
86	Umnao	City Jail Drain (Dakari drain)	Ganga	19.33	Untapped	-do-	Umnao STP	15	Under Construction	Construction of I&D work with 15 MLD STP at Umnao, including operation and maintenance of 15 years on HAM based PPP mode has been awarded M/s Shapoorji Pallonji and Company Private Limited, Mumbai. Progress - 26.54 % as on 15.01.2021

Summary		No. of drains
Tapping Not Required		9
Partially Tapped		5
Tapped		32
Untapped		40
A. To be tapped in project under construction		26
B. To be tapped in sanctioned projects (Under tendering)		10
C. To be tapped in project under preparation		4
Total		86


(R.K. Parkaj)
SE. (Ganga)
U.P. Jal Nigam, Lucknow


(Dr. Prasad Kumar)
मुख्य अभियन्ता (गंगा)

Status of 215 drains in Phase - II, Segment - B

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any Interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks
1	Bailla	Kathar Nala at the around of Bailla city	Ganga	17	Untapped	Information to be provided by ULB	Bailla	19.6	Under Construction	DPR for remaining works sent to SMCG dated 30.09.2020
2	Bhadoli	Chauri Nala	Varuna	2.67	Untapped	-do-	N.A.	N.A.	N.A.	DPR for 1 & D of drains and construction of STP was earlier approved by NMCG. The tender could not be finalised because the price quoted by the participating firms were too high in comparison to the approved estimate provisions. In view of above, the bids received were rejected by NMCG. The bids for this work were re-issued, 3 times, but no firm participated in the bidding process. Subsequently, project for STP was approved and is under execution. Upon completion of this project, the organic load reaching river Ganga will get reduced considerably.
3	Bhadoli	Rajpura Nala	Varuna	4.33	Untapped	-do-	N.A.	N.A.	N.A.	
4	Bhadoli	Mandpur Nala	Varuna	3.99	Untapped	-do-	N.A.	N.A.	N.A.	
5	Chunar	NAGARPUR	Jargo	0.091	Tapping not required	-do-	N.A.	N.A.	N.A.	
6	Chunar	TEKAUR MAGARPUR	Jargo	0.100	Tapping not required	-do-	N.A.	N.A.	N.A.	
7	Chunar	BHARAPUR KASHIYAN	Jargo	0.154	Tapping not required	-do-	N.A.	N.A.	N.A.	
8	Chunar	BHARAPUR TAMOHANI	Jargo	0.134	Tapping not required	-do-	N.A.	N.A.	N.A.	
9	Chunar	SADUPUR NAMPURWA	Jargo	0.960	Tapping not required	-do-	N.A.	N.A.	N.A.	
10	Chunar	PASHU CHIKITSALAYA	Jargo	0.126	Tapping not required	-do-	N.A.	N.A.	N.A.	
11	Chunar	NGAR PALKIA	Jargo	0.224	Tapping not required	-do-	N.A.	N.A.	N.A.	
12	Chunar	PARADE GROUND	Jargo	0.300	Tapping not required	-do-	N.A.	N.A.	N.A.	
13	Chunar	TAMBALGANI NALA	Ganga	0.046	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
14	Chunar	DARGASHAREEF NALA	Ganga	0.319	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
15	Chunar	BHARAMGANI EAST NALA	Ganga	0.091	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
16	Chunar	BHARAMGANI WEST NALA	Ganga	0.062	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
17	Chunar	TEKAUR BASTI NORTH	Ganga	0.099	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
18	Chunar	TEKAUR BASTI SOUTH	Ganga	0.098	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
19	Chunar	SAITOSHI MATI MANDIR NALA	Ganga	0.125	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
20	Chunar	POST OFFICE SOUTH DRAIN	Ganga	0.393	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
21	Chunar	POST OFFICE NORTH DRAIN	Ganga	0.335	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
22	Chunar	GANGESHWAR NISHAD PARK DRAIN	Ganga	0.088	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
23	Chunar	BALUGHAT DRAIN	Ganga	0.085	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
24	Chunar	BELBER GHAT DRAIN	Ganga	0.042	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
25	Chunar	CHOURA MATI DRAIN	Ganga	0.125	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
26	Chunar	KASHI RAM AWAS DRAIN	Ganga	0.377	Untapped	-do-	Chunar FSTP	0.01	Under Construction	
27	Dalmanu	Padua Nala/(Murabighi) Shankar Nagar	Ganga	2.68	Untapped	-do-	N.A.	N.A.	N.A.	PFR submitted to NMCG on 18.09.2020
28	Dalmanu	Bada Math - Chhota Math ke bich ka Nala/(Sheerandpur)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PFR submitted to NMCG on 18.09.2020
29	Dalmanu	Buda Ghat ka Nala/(Sheerandpur)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PFR submitted to NMCG on 18.09.2020
30	Dalmanu	Shuka Ghat ka Nala/(Sheerandpur)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PFR submitted to NMCG on 18.09.2020
31	Dalmanu	Pathvan Ghat ka Nala/(Tikalganj)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PFR submitted to NMCG on 18.09.2020
32	Dalmanu	Sorankhi Ghat Murroop Nala/(Tikalganj)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PFR submitted to NMCG on 18.09.2020
33	Dalmanu	Muskarai Nala	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PFR submitted to NMCG on 18.09.2020
34	Dalmanu	Shivala Ghat Nala	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PFR submitted to NMCG on 18.09.2020
35	Dalmanu	Raja Tilo Ghat Nala/Mo. shierandpur(Deen shah Gaora Ghat)	Ganga		Untapped	-do-	N.A.	N.A.	N.A.	PFR submitted to NMCG on 18.09.2020
36	Fatehpur	Tambeshear Mandir to Mittihanpur	Yamuna		Tapping not required	-do-	N.A.	N.A.	N.A.	Dry weather flow from the town doesn't reach the river.
37	Fatehpur	Navabag to Lodhiganj	Yamuna		Tapping not required	-do-	N.A.	N.A.	N.A.	Dry weather flow from the town doesn't reach the river.
38	Fatehpur	Lodhia Chaukhata to haapur	Yamuna		Tapping not required	-do-	N.A.	N.A.	N.A.	Dry weather flow from the town doesn't reach the river.
39	Ghazipur	HARIZAN BASTI	Ganga	0.02	Untapped	-do-	Ghazipur STP	21	Under Tendering	AARF5 issued on 28.05.2020. Financial bid opened on 18.12.2020 and is under evaluation.
40	Ghazipur	SANSHAN GHAT	Ganga	0.103	Untapped	-do-	Ghazipur STP	21	Under Tendering	
41	Ghazipur	RUI NANDI	Ganga	0.018	Untapped	-do-	Ghazipur STP	21	Under Tendering	
42	Ghazipur	BUDHAYA MAHADEVA	Ganga	0.049	Untapped	-do-	Ghazipur STP	21	Under Tendering	
43	Ghazipur	MUGAL PURA	Ganga	0.027	Untapped	-do-	Ghazipur STP	21	Under Tendering	
44	Ghazipur	POSTA GHAT	Ganga	0.027	Untapped	-do-	Ghazipur STP	21	Under Tendering	
45	Ghazipur	KHIRKI GHAT	Ganga	0.025	Untapped	-do-	Ghazipur STP	21	Under Tendering	
46	Ghazipur	THEER BAZAR	Ganga	0.025	Untapped	-do-	Ghazipur STP	21	Under Tendering	
47	Ghazipur	ANZALI GHAT	Ganga	3.91	Untapped	-do-	Ghazipur STP	21	Under Tendering	
48	Ghazipur	CHELTANI GHAT	Ganga	0.696	Untapped	-do-	Ghazipur STP	21	Under Tendering	

S.No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks
49	Ghazipur	STIMER GHAT	Ganga	3.241	Untapped	-do-	Ghazipur STP	21	Under Tendering	
50	Ghazipur	GOLA GHAT	Ganga	0.102	Untapped	-do-	Ghazipur STP	21	Under Tendering	
51	Ghazipur	MAKSUD GHAT	Ganga	0.018	Untapped	-do-	Ghazipur STP	21	Under Tendering	
52	Ghazipur	COLLECTER GHAT	Ganga	3.141	Untapped	-do-	Ghazipur STP	21	Under Tendering	
53	Ghazipur	DADRI GHAT	Ganga	3.233	Untapped	-do-	Ghazipur STP	21	Under Tendering	
54	Ghazipur	SAI MANDIR	Ganga	3.119	Untapped	-do-	Ghazipur STP	21	Under Tendering	
55	Ghazipur	NAUPURA	Ganga	0.018	Untapped	-do-	Ghazipur STP	21	Under Tendering	
56	Ghazipur	AEM FACTORY COLONY	Ganga	0.018	Untapped	-do-	Ghazipur STP	21	Under Tendering	
57	Ghazipur	MAHALA BASTI (SIKANDPUR)	Ganga	0.02	Untapped	-do-	Ghazipur STP	21	Under Tendering	
58	Ghazipur	DM BANGLO	Ganga	3.141	Untapped	-do-	Ghazipur STP	21	Under Tendering	
59	Ghazipur	PEAR NAGAR	Ganga	0.027	Untapped	-do-	Ghazipur STP	21	Under Tendering	
60	Ghazipur	BADA MAHADEVA (GOPA BAZAR)	Ganga	3.91	Untapped	-do-	Ghazipur STP	21	Under Tendering	
61	Ghazipur	BADA MAHADEVA (KADARSH BAZAR)	Ganga	1.27	Untapped	-do-	Ghazipur STP	21	Under Tendering	
62	Kunda	Ganda Nala Raayapur	Ganga	-	Tapping not required	-do-	N.A.	N.A.	Under Tendering	
63	Kunda	Taar Nala Bahaganj	Ganga	-	Tapping not required	-do-	N.A.	N.A.	Under Tendering	Dry weather flow from the town doesn't discharge into the river.
64	Kunda	Ganda Nala Baraipur	Ganga	-	Tapping not required	-do-	N.A.	N.A.	Under Tendering	
65	Manikpur	Pakka Nala	Ganga	0.582	Untapped	-do-	N.A.	N.A.	Under Tendering	
66	Manikpur	Raja Hele Nala	Ganga	0.100	Untapped	-do-	N.A.	N.A.	Under Tendering	DPR under review at UPIN level.
67	Manikpur	Prathnik Vidyalaya	Ganga	0.086	Untapped	-do-	N.A.	N.A.	Under Tendering	
68	Manikpur	Maliahan Toia	Ganga	0.086	Untapped	-do-	N.A.	N.A.	Under Tendering	
69	Manikpur	Post office Nala	Ganga	0.243	Untapped	-do-	N.A.	N.A.	Under Tendering	
70	Mirzapur	Kachari Drain	Ganga	1.200	Tapped	-do-	Pakka Pokhra	14	Operational	
71	Mirzapur	Oliver	Ganga	0.310	Tapped	-do-	Pakka Pokhra	14	Operational	
72	Mirzapur	Sunder	Ganga	0.240	Tapped	-do-	Pakka Pokhra	14	Operational	
73	Mirzapur	Bedaili	Ganga	0.390	Tapped	-do-	Pakka Pokhra	14	Operational	
74	Mirzapur	Narghat	Ganga	0.780	Tapped	-do-	Pakka Pokhra	14	Operational	
75	Mirzapur	Khandawa	Ganga	9.420	Tapped	-do-	Pakka Pokhra	14	Operational	
76	Mirzapur	Diwanhat old Drain	Ganga	0.100	Tapped	-do-	Vindhyanchal	4	Operational	
77	Mirzapur	Balughat/Pakka Drain	Ganga	0.170	Tapped	-do-	Vindhyanchal	4	Operational	
78	Mirzapur	Parasuram Drain	Ganga	1.390	Tapped	-do-	Vindhyanchal	4	Operational	
79	Mirzapur	Gudara Drain	Ganga	0.200	Tapped	-do-	Vindhyanchal	4	Operational	
80	Mirzapur	Bavariya Drain	Ganga	1.130	Untapped	-do-	Vindhyanchal	7	Under Construction	
81	Mirzapur	Diwanhat new Drain	Ganga	0.020	Untapped	-do-	Vindhyanchal	7	Under Construction	
82	Mirzapur	Balughat/Kachia Drain	Ganga	0.210	Untapped	-do-	Vindhyanchal	7	Under Construction	
83	Mirzapur	Maliya Drain	Ganga	0.270	Untapped	-do-	Vindhyanchal	7	Under Construction	
84	Mirzapur	Petengra (manasarovar) Drain	Ganga	0.740	Untapped	-do-	Vindhyanchal	7	Under Construction	
85	Mirzapur	Bisundarpur Drain	Ganga	1.580	Untapped	-do-	Mirzapur STP	17	Under Tendering	
86	Mirzapur	Hanumanghat Drain	Ganga	0.680	Untapped	-do-	Mirzapur STP	17	Under Tendering	
87	Mirzapur	Public Club Drain	Ganga	0.600	Untapped	-do-	Mirzapur STP	17	Under Tendering	
88	Mirzapur	Barahmilla Drain	Ganga	0.390	Untapped	-do-	Mirzapur STP	17	Under Tendering	
89	Mirzapur	District Judge Drain	Ganga	0.400	Untapped	-do-	Mirzapur STP	17	Under Tendering	
90	Mirzapur	Lift canal Drain	Ganga	0.400	Untapped	-do-	Mirzapur STP	17	Under Tendering	
91	Mirzapur	Irrigation colony Drain	Ganga	0.030	Untapped	-do-	Mirzapur STP	17	Under Tendering	
92	Mirzapur	Morchahar Drain	Ganga	1.640	Untapped	-do-	Mirzapur STP	17	Under Tendering	
93	Mirzapur	Ghochahar Drain	Ganga	49.300	Untapped	-do-	Mirzapur STP	17	Under Tendering	
94	Mirzapur	Konia	Ganga	0.020	Untapped	-do-	Mirzapur STP	17	Under Tendering	
95	Mirzapur	Chorwa	Ganga	0.250	Untapped	-do-	Mirzapur STP	17	Under Tendering	
96	Mirzapur	Bahaj Temple	Ganga	2.200	Untapped	-do-	Mirzapur STP	17	Under Tendering	
97	Mughalsarai	Kali Mochal Drain (Ganda Nala)	Ganga	8.26	Untapped	-do-	N.A.	N.A.	Under Tendering	DPR under review at UPIN level.
98	Mughalsarai	Chandhas Nala/Railway Nala	Ganga	21.07	Untapped	-do-	N.A.	N.A.	Under Tendering	
99	Prewagraj	Saur Khaderi	Yamuna	18.00	Tapped	-do-	Nunmayadahi	50	Operational	

S No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drains Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks
100	Prayagraj	Karela Bagh Drain	Yamuna	0.60	Tapped	-do-	Nunayadahi	50	Operational	-
101	Prayagraj	Main Ghaghar Nala	Yamuna	25.86	Tapped	-do-	Nunayadahi	50	Operational	-
102	Prayagraj	Ghaghar Nala 1-A / Sadyapur Drain	Yamuna	5.00	Tapped	-do-	Nunayadahi	50	Operational	-
103	Prayagraj	Ghaghar Nala 1-A1	Yamuna	3.25	Tapped	-do-	Nunayadahi	50	Operational	-
104	Prayagraj	Ghaghar Nala 1-B	Yamuna	1.60	Tapped	-do-	Nunayadahi	50	Operational	-
105	Prayagraj	Daryyabad Kakhatghat Drain Meerapur	Yamuna	1.81	Tapped	-do-	Naini	80	Operational	-
106	Prayagraj	Daryyabad Prapghat Drain	Yamuna	2.00	Tapped	-do-	Naini	80	Operational	-
107	Prayagraj	Daryyabad Jogighat Drain Meerapur	Yamuna	2.30	Tapped	-do-	Naini	80	Operational	-
108	Prayagraj	Chachar Nala	Yamuna	25.00	Tapped	-do-	Naini	80	Operational	-
109	Prayagraj	Emergency Outfall Drain	Yamuna	-	Tapped	-do-	Naini	80	Operational	-
110	Prayagraj	Drain at Gate No. 9	Yamuna	2.15	Tapped	-do-	Naini	80	Operational	-
111	Prayagraj	Drain at Gate No. 13	Yamuna	1.98	Tapped	-do-	Naini	80	Operational	-
112	Prayagraj	Fort Drain No. 1	Yamuna	0.20	Tapped	-do-	Fort	60	Operational	-
113	Prayagraj	Fort Drain No. 2	Yamuna	0.40	Tapped	-do-	Fort	60	Operational	-
114	Prayagraj	Madgate Nala	Ganga	8.00	Tapped	-do-	Rajapur	60	Operational	-
115	Prayagraj	Drains Of Daraganj Area	Ganga	2.00	Tapped	-do-	Rajapur	60	Operational	-
116	Prayagraj	Jondhwal drain	Ganga	7.20	Tapped	-do-	Rajapur	60	Operational	-
117	Prayagraj	Shankarghat Colony Drain (Near Phaphamata Bridge)	Ganga	1.25	Tapped	-do-	Rajapur	60	Operational	-
118	Prayagraj	Jondhwal Rasulabad Drain (Murdaghat)	Ganga	1.50	Tapped	-do-	Rajapur	60	Operational	-
119	Prayagraj	Shankarghat Colony Drain (Near Phaph)	Ganga	1.25	Tapped	-do-	Rajapur	60	Operational	-
120	Prayagraj	Unchwaraghat Drain No. 1	Ganga	0.00	Tapped	-do-	Rajapur	60	Operational	-
121	Prayagraj	Unchwaraghat Drain No. 2	Ganga	0.00	Tapped	-do-	Rajapur	60	Operational	-
122	Prayagraj	Belgaon Drain	Ganga	0.00	Tapped	-do-	Rajapur	60	Operational	-
123	Prayagraj	Mumfordganj Drain	Ganga	10.00	Tapped	-do-	Rajapur	60	Operational	-
124	Prayagraj	Shivkuti Drain No. 1	Ganga	1.10	Tapped	-do-	Rajapur	43	Operational	-
125	Prayagraj	Shivkuti Drain No. 2	Ganga	0.15	Tapped	-do-	Rajapur	43	Operational	-
126	Prayagraj	Shivkuti Drain No. 3 (North)	Ganga	0.20	Tapped	-do-	Rajapur	43	Operational	-
127	Prayagraj	Shivkuti Drain No. 4	Ganga	0.25	Tapped	-do-	Rajapur	43	Operational	-
128	Prayagraj	Shivkuti Drain No. 5	Ganga	0.30	Tapped	-do-	Rajapur	43	Operational	-
129	Prayagraj	Shivkuti Drain No. 6	Ganga	0.25	Tapped	-do-	Rajapur	43	Operational	-
130	Prayagraj	Shivkuti Drain No. 7 (East)	Ganga	0.70	Tapped	-do-	Rajapur	43	Operational	-
131	Prayagraj	Chilla Drain	Ganga	1.20	Tapped	-do-	Rajapur	43	Operational	-
132	Prayagraj	Govindpur Colony Drain (Purani Basti)	Ganga	0.20	Tapped	-do-	Rajapur	43	Operational	-
133	Prayagraj	Govindpur Colony Drain No. 1	Ganga	0.25	Tapped	-do-	Rajapur	43	Operational	-
134	Prayagraj	Govindpur Colony Drain No. 2	Ganga	0.30	Tapped	-do-	Rajapur	43	Operational	-
135	Prayagraj	Govindpur Colony Drain No. 3	Ganga	0.15	Tapped	-do-	Rajapur	43	Operational	-
136	Prayagraj	Govindpur Colony Drain No. 4	Ganga	0.25	Tapped	-do-	Rajapur	43	Operational	-
137	Prayagraj	Aliergani Nala / Buxi Bund Nala	Ganga	20.00	Tapped	-do-	Rajapur	43	Operational	-
138	Prayagraj	Sabori Nala	Ganga	19.50	Tapped	-do-	Rajapur	43	Operational	-
139	Prayagraj	Ponghat Nala	Ganga	7.50	Tapped	-do-	Rajapur	43	Operational	-
140	Prayagraj	Kodra Nala	Ganga	13.00	Tapped	-do-	Rajapur	25	Operational	-
141	Prayagraj	Nehru Park Nala	Ganga	2.65	Tapped	-do-	Rajapur	60	Operational	-
142	Prayagraj	Rasulabad Pucceghat Drain	Ganga	1.55	Tapped	-do-	Rajapur	60	Operational	-
143	Prayagraj	Mehndi Sadon Drain	Ganga	1.40	Tapped	-do-	Rajapur	60	Operational	-
144	Prayagraj	Maawaya Nala	Yamuna	28.10	Untapped	-do-	Naini	42	Under Construction	-
145	Prayagraj	Maheva Ghat Drain no. 1	Yamuna	0.30	Untapped	-do-	Naini	42	Under Construction	-
146	Prayagraj	Maheva Ghat Drain no. 2	Yamuna	0.22	Untapped	-do-	Naini	42	Under Construction	-
147	Prayagraj	Avail Drain No. 2 (Kankaur drain)	Yamuna	1.45	Untapped	-do-	Naini	42	Under Construction	-
148	Prayagraj	Sachcha Baba Ashram Drain	Yamuna	2.72	Untapped	-do-	Naini	42	Under Construction	-
149	Prayagraj	A.D.A. Colony Nala / Swaladevi	Ganga	4.50	Untapped	-do-	Naini	42	Under Construction	-
150	Prayagraj	Jondhwal Ghat Drain/Chinhara Mandir	Ganga	1.31	Untapped	-do-	N.A.	N.A.	N.A.	Under AMRUT scheme Construction of Connecting chambers and house connection in District D is being done. As per Original proposal 48693 No. connection was proposed but as per actual only 26000 nos. connections are to be done out of which 23500 No. connections are completed and rest is under progress. Due to some gaps and disckage in old sewer line and Covid-19 lockdown, balance 3641 No. connection is expected to be completed by
151	Prayagraj	Rajapur Nala	Ganga	25.00	Untapped	-do-	N.A.	N.A.	N.A.	-

S.No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks
152	Prayagraj	TV Tower Nala	Ganga	0.00	Untapped	-do-	N.A.	N.A.	N.A.	
153	Prayagraj	Sadar Bazar Nala	Ganga	3.80	Untapped	-do-	N.A.	N.A.	N.A.	
154	Prayagraj	Mutrabad (Ganesh Nagar) Nala	Ganga	0.00	Untapped	-do-	N.A.	N.A.	N.A.	
155	Prayagraj	Nayapurva Drain	Ganga	0.00	Untapped	-do-	N.A.	N.A.	N.A.	
156	Prayagraj	Co-Operative Nala	Ganga	0.27	Untapped	-do-	Phaphamu	14	N.A.	
157	Prayagraj	Bansa Nala	Ganga	2.55	Untapped	-do-	Phaphamu	14	N.A.	
158	Prayagraj	Indira Awas Nala /Jai Gudev Ahram Nala	Ganga	1.15	Untapped	-do-	Phaphamu	14	N.A.	
159	Prayagraj	Shantipuram Nala	Ganga	4.10	Untapped	-do-	Phaphamu	14	N.A.	
160	Prayagraj	8 small drains at different locations in Jhushi area	Ganga	0.80	Untapped	-do-	Jhushi	16	N.A.	
161	Prayagraj	Lodvy Haren Nala	Ganga	9.98	Untapped	-do-	Jhushi	16	N.A.	
162	Prayagraj	Shastri Bridge Nala (03 small drains), Jhushi	Ganga	2.78	Untapped	-do-	Jhushi	16	N.A.	
163	Ramnagar	Rambhag Ghat Drain	Ganga	8.20	Untapped	-do-	Ramnagar	10	Under Construction	
164	Ramnagar	Balua Ghat Drain	Ganga	0.13	Untapped	-do-	Ramnagar	10	Under Construction	
165	Ramnagar	Shakti Ghat Drain	Ganga	0.40	Untapped	-do-	Ramnagar	10	Under Construction	
166	Ramnagar	Saloti Ghat Drain	Ganga	0.34	Untapped	-do-	Ramnagar	10	Under Construction	
167	Ramnagar	Hanuman Ghat Drain	Ganga	0.09	Untapped	-do-	Ramnagar	10	Under Construction	
168	Saidpur	Jauhargal Drain	Ganga	0.80	Untapped	-do-	N.A.	N.A.	N.A.	
169	Saidpur	Rangmahal Ghat Drain	Ganga	0.20	Untapped	-do-	N.A.	N.A.	N.A.	
170	Saidpur	Ward No.15 Malhiya Basti Drain	Ganga	1.00	Untapped	-do-	N.A.	N.A.	N.A.	
171	Saidpur	Mahaveer Ghat Drain	Ganga	0.60	Untapped	-do-	N.A.	N.A.	N.A.	
172	Saidpur	Sangat Ghat Drain	Ganga	0.50	Untapped	-do-	N.A.	N.A.	N.A.	
173	Saidpur	Pakka Ghat Drain	Ganga	0.50	Untapped	-do-	N.A.	N.A.	N.A.	
174	Saidpur	Budhanath Mahadev Ghat Drain	Ganga	0.80	Untapped	-do-	N.A.	N.A.	N.A.	
175	Saidpur	Kat Ghat	Ganga	0.90	Untapped	-do-	N.A.	N.A.	N.A.	
176	Varanasi	Shivala Drain	Ganga	5.00	Tapped	-do-	Dinapur	80	Operational	
177	Varanasi	Harsichandraghat Drain	Ganga	2.50	Tapped	-do-	Dinapur	80	Operational	
178	Varanasi	Mansarovarghat Drain	Ganga	4.50	Tapped	-do-	Dinapur	80	Operational	
179	Varanasi	Pandeyghat Drain	Ganga	30.00	Tapped	-do-	Dinapur	80	Operational	
180	Varanasi	Dr. R. P. Ghat Drain	Ganga		Tapped	-do-	Dinapur	80	Operational	
181	Varanasi	Meerghat Drain	Ganga		Tapped	-do-	Dinapur	80	Operational	
182	Varanasi	Lalitghat Drain	Ganga	4.50	Tapped	-do-	Dinapur	80	Operational	
183	Varanasi	Jalchandraghat Drain	Ganga		Tapped	-do-	Dinapur	80	Operational	
184	Varanasi	Manikchandraghat Drain	Ganga		Tapped	-do-	Dinapur	80	Operational	
185	Varanasi	Sanktarghat Drain	Ganga	1.50	Tapped	-do-	Dinapur	80	Operational	
186	Varanasi	Mehraghat Drain	Ganga		Tapped	-do-	Dinapur	80	Operational	
187	Varanasi	Ramghat Drain	Ganga		Tapped	-do-	Dinapur	80	Operational	
188	Varanasi	Panchangmughal Drain	Ganga		Tapped	-do-	Dinapur	80	Operational	
189	Varanasi	Bramhaghat Drain	Ganga		Tapped	-do-	Dinapur	80	Operational	
190	Varanasi	Lalghat Drain	Ganga		Tapped	-do-	Dinapur	80	Operational	
191	Varanasi	Trilochnaghat Drain	Ganga	4.50	Tapped	-do-	Dinapur	80	Operational	
192	Varanasi	Telika Drain	Ganga	2.80	Tapped	-do-	Dinapur	80	Operational	
193	Varanasi	Bhainsaur Drain	Ganga	0.40	Tapped	-do-	Dinapur	80	Operational	
194	Varanasi	Rajghat Drain	Ganga	0.20	Tapped	-do-	Dinapur	80	Operational	
195	Varanasi	Phulwariga Drain	Varuna	7.60	Tapped	-do-	Dinapur	140	Operational	
196	Varanasi	Sadar Bazar Drain	Varuna	2.00	Tapped	-do-	Dinapur	140	Operational	
197	Varanasi	Raja Bazar Drain	Varuna	0.10	Tapped	-do-	Dinapur	140	Operational	
198	Varanasi	Telivabag Drain	Varuna	18.00	Tapped	-do-	Dinapur	140	Operational	
199	Varanasi	Nakkiaghat Drain	Varuna	0.10	Tapped	-do-	Dinapur	120	Operational	
200	Varanasi	Nerokher Drain	Varuna	7.50	Tapped	-do-	Gotha	120	Operational	
201	Varanasi	Sarang Talab Drain	Varuna	1.50	Tapped	-do-	Gotha	120	Operational	
202	Varanasi	Nal Basti	Varuna	3.00	Tapped	-do-	Gotha	120	Operational	

31.03.2021
DPR for 18D Rasoolabad ghat side drains and Upgradation of STPs in Prayagraj has been prepared and will be submitted by 25.10.2020. At present bioremediation of the drains is being carried out by ULB.

Approved by NMCG vide letter No. T-12/2015-16/10/6/NMCG dated 19.05.2017. LOA has been issue to concerning firm on 10.11.2018. Proposed date of completion is Sep.2021. In the mean time Bioremediation of all the untapped drains is being done by Nagar Nilgam Prayagraj.

FR submitted to NMCG on 16.09.2020

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Whether drain is Tapped to STP / Untapped	If not tapped, any interim measures taken till 01.07.2020 YES/ NO (If yes provide details)	Name of STP	Capacity of STP (MLD)	Status of STP till 01.07.2020 (Operational/Under construction/DPR Phase/Under Tendering)	Remarks
203	Varanasi	Nakhi Drain	Ganga	1.86	Untapped	-do-	Ramma	50	Under Construction	Work is in progress.
204	Varanasi	Sammeghat Drain	Ganga	1.17	Untapped	-do-	Ramma	50	Under Construction	
205	Varanasi	Assi/Nagavan Drain	Ganga	42.81	Untapped	-do-	Ramma	50	Under Construction	Work for diversion of 50 MLD discharge from OTS to RIS is under progress.
206	Varanasi	Rajghat Outfall (Shahi Nala)	Ganga	130.00	Partially Tapped	-do-	Dhampur	140	Under Construction	
207	Varanasi	Central Jail Drain	Varuna	6.50	Untapped	-do-	N.A.	N.A.	N.A.	Drains are being taken up by Irrigation Deptt.
208	Varanasi	Ordely Bazar Drain	Varuna	7.00	Untapped	-do-	N.A.	N.A.	N.A.	
209	Varanasi	Chamrautha Drain	Varuna	1.50	Untapped	-do-	N.A.	N.A.	N.A.	FR submitted to SMCs on 16.09.2020
210	Varanasi	Khajury Colony Drain	Varuna	1.50	Untapped	-do-	N.A.	N.A.	N.A.	
211	Varanasi	Baranas Drain No-5	Varuna	1.00	Untapped	-do-	N.A.	N.A.	N.A.	
212	Varanasi	Hukulganj Drain	Varuna	2.50	Untapped	-do-	N.A.	N.A.	N.A.	
213	Zamania	Gotawa Drain	Ganga	0.60	Untapped	-do-	N.A.	N.A.	N.A.	
214	Zamania	Kankarya Drain	Ganga	1.01	Untapped	-do-	N.A.	N.A.	N.A.	
215	Zamania	Karpurnal Ghat Drain	Ganga	2.80	Untapped	-do-	N.A.	N.A.	N.A.	

Summary		No. of drains
Tapping Not Required		14
Partially Tapped		1
Tapped		82
Untapped		118
A. To be tapped in project under Construction		33
B. To be tapped in sanctioned projects (Under tendering)		35
C. To be tapped in project under preparation		50
Total		215

(R.K. Pankaj)
SE. (Ganga)
U.P. Jal Nigam, Lucknow

(डॉ. एसकेओ राय)
मुख्य अभियन्ता (नगर)
21/01/2020

Meeting No. 98

MINUTES OF MEETING OF THE OVERSIGHT COMMITTEE, NGT UP LUCKNOW,
HELD ON 27.01.2021 AT 11-00 A.M
REGARDING O.A NO. 200 OF 2014 IN RE: M.C. MEHTA VS. UNION OF INDIA AND ORS
THROUGH VIDEO CONFERENCING

Present: **Hon'ble Mr Justice SVS Rathore , Chairman**
 Hon'ble Dr Anup Chandra Pandey, Member

Other dignitaries present:

1. Shri Ajai Sharma, Chief Environmental Officer, UPPCB
2. Shri Susheel Kumar Patel, JMD, UP Jal Nigam
3. Shri Ajit Vidyarthi, Professor, CPCB
4. Shri Devendra Mathuria, Executive Engineer, NMCG

Meeting was held as scheduled.

Various issues as pointed out in the orders of Hon'ble National Green Tribunal passed in **OA No. 200/2014** in re: **M.C. Mehta vs. Union of India & ors**, were discussed and status of the action taken by the concerned authorities in compliance of the orders reviewed.

Point-wise compliance status in the matter is as follows:

Sl No.	Issues/points of discussions	Decisions taken by the Committee								
1.	Review of progress of compliance of of all on-going projects relating to sewage treatment and other projects to be completed by 31.12.2020, failing which compensation will have to be paid in terms of aforesaid orders apart from action to be against the erring officers. Hon'ble National Green Tribunal had also directed that interim remedial measures have to be adopted and in case of default, compensation has to be deposited	<p>It was mentioned by JMD, U.P Jal Nigam that in Phase-1 Segment-B (Haridwar to Kanpur), the status of 86 drains is as follows:</p> <table border="1" data-bbox="863 1688 1406 2056"> <tr> <td data-bbox="863 1688 1161 1771">Do not require tapping</td> <td data-bbox="1163 1688 1406 1771">9</td> </tr> <tr> <td data-bbox="863 1776 1161 1816">Partially tapped</td> <td data-bbox="1163 1776 1406 1816">5</td> </tr> <tr> <td data-bbox="863 1821 1161 1861">Tapped</td> <td data-bbox="1163 1821 1406 1861">32</td> </tr> <tr> <td data-bbox="863 1865 1161 2056">Untapped a. To be tapped in project under construction</td> <td data-bbox="1163 1865 1406 2056">40</td> </tr> </table>	Do not require tapping	9	Partially tapped	5	Tapped	32	Untapped a. To be tapped in project under construction	40
Do not require tapping	9									
Partially tapped	5									
Tapped	32									
Untapped a. To be tapped in project under construction	40									

<p>after 01.11.2019 in terms of order dated 22.08.2019.</p> <p>Central Pollution Control Board (CPCB) has been directed to make necessary calculations within one month and raise the demand to the Chief Secretary, Uttar Pradesh who has been made accountable for personally ensuring compliance of the orders.</p>	<table border="1" data-bbox="863 257 1410 651"> <tr> <td data-bbox="863 257 1161 651"> <p>- 26</p> <p>b. To be tapped in sanctioned project - 10</p> <p>c. To be tapped in project under preparation- 4</p> </td> <td data-bbox="1161 257 1410 651"></td> </tr> </table> <p>The revised timeline for tapping of these drains is as follows:</p> <p>(21- Drains by June,21 01- Drains by Jan,22 04- Drains by Mar,22)</p> <p>Status of 215 drains in Phase II</p> <table border="1" data-bbox="863 981 1410 1816"> <tr> <td data-bbox="863 981 1161 1061">Do not require tapping</td> <td data-bbox="1161 981 1410 1061">14</td> </tr> <tr> <td data-bbox="863 1061 1161 1106">Partially tapped</td> <td data-bbox="1161 1061 1410 1106">1</td> </tr> <tr> <td data-bbox="863 1106 1161 1151">Tapped</td> <td data-bbox="1161 1106 1410 1151">82</td> </tr> <tr> <td data-bbox="863 1151 1161 1816"> Untapped a. To be tapped in project under construction - 33 b. To be tapped in sanctioned project - 35 c. To be tapped in project under preparation- 5 </td> <td data-bbox="1161 1151 1410 1816">118</td> </tr> </table> <p>The revised timeline for tapping of these drains is as follows:</p> <p>(22- Drains by Dec, 2020 12- Drains by Sep, 21 13- Drains by Mar, 22)</p>	<p>- 26</p> <p>b. To be tapped in sanctioned project - 10</p> <p>c. To be tapped in project under preparation- 4</p>		Do not require tapping	14	Partially tapped	1	Tapped	82	Untapped a. To be tapped in project under construction - 33 b. To be tapped in sanctioned project - 35 c. To be tapped in project under preparation- 5	118
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		<p>Every effort is being taken to complete the projects as per scheduled timeline.</p> <p>Urban Development Dept. has not complied with the timeline for remediation of 120 drains. Till date, 158 drains are untapped and bioremediation has taken place only in Prayagraj, Kanpur and Varanasi as per the last available information.</p> <p>Further, Dr. Vidyarthi informed that EC of Rs. 71.40 crore imposed for the period July, 2020 to 21.12.2020 on untapped drains @ 10 lakh per month.</p> <p>On incomplete STP works (44 in no.), EC of Rs. 26.4 crore is imposed for the period July 2020-Jan 2021.</p> <p>The Department of the Urban Development is directed to ensure compliance of the orders of Hon'ble National Green Tribunal as the earliest.</p>
2.	<p>Hon'ble National Green Tribunal has directed the State to take further steps as follows:</p> <p>The State was directed to install ETPs/CETPs/STPs and ensure their proper functioning to prevent discharge of Industrial Effluents in River Ganga and its tributaries.</p>	<p>Executive Engineer, NMCG reported that in Jajmau 20 MLD CPTC work has started and 30 percent work is complete. NMCG has sanctioned both the STPs viz. Banthar, and Unnao.</p> <p>The Committee directed CPCB to calculate compensation and send notices.</p>
3.	<p>Hon'ble National Green Tribunal has directed that treated sewage and sludge has to be used as manure and for septage management.</p> <p>Usage of treated waste water, of sludge manure and setting up of bio-digesters and septage management</p>	<p>a) A project of Rs. 160 Crores has been sanctioned for covering all the 58 AMRUT towns in State with population more than 1 lakh.</p> <p>b) The State has set up Faecal Sludge and Septage Treatment Plant (FSSTP) in Jhansi and Unnao.</p> <p>c) For remaining 54 towns, tender has been finalized and work is in progress. For remaining 4, land issue has been resolved and soon LOA shall be issued.</p> <p>The Committee was of view that Urban development Dept. must submit the latest compliance status alongwith the timelines in this regard.</p>

4.	Hon'ble National Green Tribunal has directed demarcation of flood plain zones and preventing encroachment thereof.	Compliance report submitted by Irrigation dept. on 27.1.2021 revealed that notification for Flood plain issued by UP Government vide no. 164/2020/2031/ 20-27-SI-4-07 (NGT)/16TC dated 04.09.2020. Flood plain demarcation on ground is in progress . 983 pillars have been constructed and fixed as flood plain zone boundary pillars.
5.	E-Flow in rivers	For ecological flow, the notification dated 9.10.2018 in river Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied with.
6.	Chromium dump at Rania and Khanchanpur Village, Kanpur Dehat and Rakhi Mandi, Kanpur Nagar.	As far as Chromium dump at Rania is concerned, a decision regarding easing the conditions of tender has been taken in the meeting held by Chief Secretary on 4.12.2020. Suggestions are invited from experts from NEERI Nagpur and 4 IITs on the conditions for agencies/firms who will bid for the tender. A report from all the said institutions in this matter and accordingly tenders shall be floated afresh. The Committee directed CPCB to take up this matter and check if the State government has deposited the imposed penalty. If not, then send notices accordingly.

27-01-2021

27-01-2021

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

January 27, 2021

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

Please visit our website: oscngt.upsdc.gov.in for more information